

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                                                                                        | COUNSEL OF PETNR./APPEL                             | PS/ LOWER COURT CASE                    | E-Filing No              |
|----|--------------------|---------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------|-----------------------------------------|--------------------------|
| 1  | D-ARBP/46079/2026  | JYOTI RANJAN MOHANTY<br>VS<br>RABINDRA KUMAR SAHOO                                                                                          | DAYANIDHI MISHRA<br>VS<br>MILAKHANTIBANESWAR SINGH  | //<br>0<br>//                           |                          |
| 2  | D-ARBP/46122/2026  | M/S. EXCEL SECURITY AND ALLIED SERVICES PVT. LTD., BHUBANESWAR<br>VS<br>MANAGING DIRECTOR, M/S. ODISHA MINING CORPORATION LTD., BHUBANESWAR | MILAKHANTIBANESWAR SINGH<br>VS<br>GURUPRASAD BEHERA | //<br>0<br>//                           |                          |
| 3  | D-BLAPL/29683/2026 | SANA SINGH<br>VS<br>STATE OF ODISHA                                                                                                         | GURUPRASAD BEHERA<br>VS<br>SOUBHAGYA KUMAR DASH     | //<br>0<br>//                           | AOR20220000925C202600069 |
| 4  | D-BLAPL/29695/2026 | ESIYA DIGAL<br>VS<br>STATE OF ODISHA                                                                                                        | SOUBHAGYA KUMAR DASH<br>VS<br>SOUBHAGYA KUMAR DASH  | //<br>0<br>//                           | AOR20220001631C202600293 |
| 5  | D-BLAPL/29696/2026 | KAILASH CHANDRA BEHERA<br>VS<br>STATE OF ODISHA                                                                                             | SOUBHAGYA KUMAR DASH<br>VS<br>MAHES DAS             | //<br>0<br>//                           | AOR20220001631C202600292 |
| 6  | D-BLAPL/29701/2026 | SONU PRADHANI<br>VS<br>STATE OF ODISHA                                                                                                      | MAHES DAS<br>VS<br>RAKESH BEHERA                    | BALLIGUDA /189 /2026<br>0<br>//         |                          |
| 7  | D-BLAPL/29702/2026 | GOBINDA BEHERA<br>VS<br>STATE OF ODISHA                                                                                                     | RAKESH BEHERA<br>VS<br>JUGALA KISHORE PANDA         | N.T.P.C. /170 /2026<br>0<br>//          |                          |
| 8  | D-BLAPL/29705/2026 | PRASANTA KUMAR PRADHAN<br>VS<br>STATE OF ODISHA(VIG.)                                                                                       | JUGALA KISHORE PANDA<br>VS<br>MAHES DAS             | BALASORE VIGILANCE /24 /2026<br>0<br>// |                          |
| 9  | D-BLAPL/29706/2026 | KANSA DIGAL<br>VS<br>STATE OF ODISHA                                                                                                        | MAHES DAS<br>VS<br>BIKASH KUMAR KARNA               | K.NUAGOAN /47 /2023<br>0<br>//          |                          |
| 10 | D-BLAPL/29711/2026 | SANJAT KUMAR BHOI<br>VS<br>STATE OF ODISHA                                                                                                  | BIKASH KUMAR KARNA<br>VS<br>BIKASH KARNA            | MANAMUNDA /372 /2026<br>0<br>//         |                          |
| 11 | D-BLAPL/29713/2026 | DAYANIDHI BHUE<br>VS<br>STATE OF ODISHA                                                                                                     | BIKASH KARNA<br>VS<br>GHANTAPADA                    | GHANTAPADA /167 /2026<br>0<br>//        |                          |

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| 12 | D-BLAPL/29714/2026 | ALOK DIGAL<br>VS<br>STATE OF ODISHA                 | MAHES DAS<br>VS           | K.NUAGOAN /84 /2026<br>()<br>//      |             |
| 13 | D-BLAPL/29715/2026 | SIBAJI MOHANTY<br>VS<br>STATE OF ODISHA             | BIKASH KARNA<br>VS        | PURUNAKATAK /179 /2026<br>()<br>//   |             |
| 14 | D-BLAPL/29716/2026 | SABNATH NAIK<br>VS<br>STATE OF ODISHA               | UMAKANTA BARIK<br>VS      | THUAMUL RAMPUR /87 /2026<br>()<br>// |             |
| 15 | D-BLAPL/29717/2026 | SAGAR KUMAR<br>VS<br>STATE OF ODISHA                | BIKASH KARNA<br>VS        | PURUNAKATAK /434 /2026<br>()<br>//   |             |
| 16 | D-BLAPL/29718/2026 | GIRIDHARI GOND<br>VS<br>STATE OF ODISHA             | UMAKANTA BARIK<br>VS      | RAIGHAR /204 /2026<br>()<br>//       |             |
| 17 | D-BLAPL/29719/2026 | SURESH ROUT<br>VS<br>STATE OF ODISHA                | AJIT KUMAR RAUT<br>VS     | RENGALI /82 /2023<br>()<br>//        |             |
| 18 | D-BLAPL/29725/2026 | BISHNU NAIK<br>VS<br>STATE OF ODISHA                | BIRAJA PRASANNA DAS<br>VS | BHANJANAGAR /954 /2026<br>()<br>//   |             |
| 19 | D-BLAPL/29726/2026 | JAGANNATH SABAR<br>VS<br>STATE OF ODISHA            | BIRAJA PRASANNA DAS<br>VS | GUNUPUR /230 /2025<br>()<br>//       |             |
| 20 | D-BLAPL/29729/2026 | SANGITA BARA @ BADA<br>VS<br>STATE OF ODISHA        | SITIKANT MISHRA<br>VS     | RAJGANGPUR /374 /2025<br>()<br>//    |             |
| 21 | D-BLAPL/29730/2026 | SACHIDANANDA BHOI<br>VS<br>STATE OF ODISHA          | ABHINAV AGARWAL<br>VS     | KOTINANDA /160 /2023<br>()<br>//     |             |
| 22 | D-BLAPL/29731/2026 | RAJESH KUMAR BISWAL @ MITU<br>VS<br>STATE OF ODISHA | AMULYA RATNA PANDA<br>VS  | JALESWAR /186 /2026<br>()<br>//      |             |
| 23 | D-BLAPL/29732/2026 | RAJU KUMAR                                          | JUGALA KISHORE PANDA      | GUNUPUR /56 /2026                    |             |

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|----|--------------------|-----------------------------|-------------------------|---------------------------|--------------------------|
|    |                    | VS                          | VS                      | ()                        |                          |
|    |                    | STATE OF ODISHA             |                         | //                        |                          |
| 24 | D-BLAPL/29733/2026 | PRABIN CHHATRIA             | DIPANKAR ACHARYA        | BHASMA /257 /2026         |                          |
|    |                    | VS                          | VS                      | ()                        |                          |
|    |                    | STATE OF ODISHA             |                         | //                        |                          |
| 25 | D-BLAPL/29734/2026 | RAJA@RAJESH JENA            | MANORANJAN DAS          | DHENKANAL TOWN /558 /2026 | AOR20220000053C202600083 |
|    |                    | VS                          | VS                      | ()                        |                          |
|    |                    | STATE OF ODISHA             |                         | //                        |                          |
| 26 | D-BLAPL/29736/2026 | BABULA MALI                 | JUGALA KISHORE PANDA    | GUNUPUR /56 /2026         |                          |
|    |                    | VS                          | VS                      | ()                        |                          |
|    |                    | STATE OF ODISHA             |                         | //                        |                          |
| 27 | D-BLAPL/29737/2026 | SHANKAR ROHIDAS             | BRAJA KISHOR PANDA      | / /0                      |                          |
|    |                    | VS                          | VS                      | ()                        |                          |
|    |                    | STATE OF ODISHA             |                         | //                        |                          |
| 28 | D-BLAPL/29739/2026 | CHANDA DEVI                 | JUGALA KISHORE PANDA    | GUNUPUR /56 /2026         |                          |
|    |                    | VS                          | VS                      | ()                        |                          |
|    |                    | STATE OF ODISHA             |                         | //                        |                          |
| 29 | D-BLAPL/29740/2026 | AJIT LIMA                   | JUGALA KISHORE PANDA    | SPL.TASK FORCE /2 /2022   |                          |
|    |                    | VS                          | VS                      | ()                        |                          |
|    |                    | STATE OF ODISHA             |                         | //                        |                          |
| 30 | D-BLAPL/29741/2026 | GOBINDA DANDASENA           | BRAJA KISHOR PANDA      | NAWAPARA /114 /2018       |                          |
|    |                    | VS                          | VS                      | ()                        |                          |
|    |                    | STATE OF ODISHA             |                         | //                        |                          |
| 31 | D-BLAPL/29742/2026 | AHASH KORADA                | JUGALA KISHORE PANDA    | GUNUPUR /56 /2026         |                          |
|    |                    | VS                          | VS                      | ()                        |                          |
|    |                    | STATE OF ODISHA             |                         | //                        |                          |
| 32 | D-BLAPL/29743/2026 | CHHOTU SAHNI @ CHHOTU KAMAR | JUGALA KISHORE PANDA    | GUNUPUR /56 /2026         |                          |
|    |                    | VS                          | VS                      | ()                        |                          |
|    |                    | STATE OF ODISHA             |                         | //                        |                          |
| 33 | D-BLAPL/29745/2026 | RABI JENA                   | RAKESH BEHERA           | JAJPUR TOWN /498 /2025    |                          |
|    |                    | VS                          | VS                      | ()                        |                          |
|    |                    | STATE OF ODISHA             |                         | //                        |                          |
| 34 | D-BLAPL/29748/2026 | PRATAP LIMA                 | JUGALA KISHORE PANDA    | / /0                      |                          |
|    |                    | VS                          | VS                      | ()                        |                          |

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| 35 | D-BLAPL/29750/2026 | STATE OF ODISHA<br>ARJUN BHOI<br>VS                       | PANCHANAN PANIGRAHI<br>VS         | //<br>AMBADOLA /184 /2026<br>()          | AOD20250000009C202600115 |
| 36 | D-BLAPL/29752/2026 | STATE OF ODISHA<br>MADAN KUMBHAR<br>VS                    | JUGALA KISHORE PANDA<br>VS        | //<br>BINIKA /245 /2026<br>()            |                          |
| 37 | D-BLAPL/29754/2026 | STATE OF ODISHA<br>RINKU SUNA<br>VS                       | PANCHANAN PANIGRAHI<br>VS         | //<br>AMBADOLA /181 /2026<br>()          | AOD20250000009C202600116 |
| 38 | D-BLAPL/29756/2026 | STATE OF ODISHA<br>SK. ANUWAR @ PINTU<br>VS               | SATYABRATA DASH<br>VS             | //<br>SPL.TASK FORCE /2 /2021<br>()      |                          |
| 39 | D-BLAPL/29757/2026 | STATE OF ODISHA<br>ASISH DAHALI @ ASISH DHALI<br>VS       | RAJIB LOCHAN PATTNAIK<br>VS       | //<br>ORKEL /255 /2026<br>()             |                          |
| 40 | D-BLAPL/29759/2026 | STATE OF ODISHA<br>DEEPAK KUMAR BISWAL<br>VS              | SHREEKANTA PRASAD SAHOO (1)<br>VS | //<br>PARJANG /407 /2026<br>()           |                          |
| 41 | D-BLAPL/29762/2026 | STATE OF ODISHA<br>SANATAN MAHANTY<br>VS                  | SANTOSH KUMAR MAHANTY<br>VS       | //<br>//<br>()                           | AOD20240000242C202600259 |
| 42 | D-BLAPL/29763/2026 | STATE OF ODISHA<br>SAROJ DHINDA<br>VS                     | SANTOSH KUMAR MAHANTY<br>VS       | //<br>//<br>()                           | AOD20240000242C202600260 |
| 43 | D-BLAPL/29770/2026 | STATE OF ODISHA<br>KALAPA PAWAN @ KALAPA PAVAN<br>VS      | KSHIROD KUMAR ROUT<br>VS          | //<br>RAYAGADA TOWN /184 /2026<br>()     |                          |
| 44 | D-BLAPL/29771/2026 | STATE OF ODISHA<br>NIRANJAN BAGHA @ NIRA<br>VS            | SISIRA PANIGRAHI<br>VS            | //<br>CHHENDIPADA /491 /2026<br>()       |                          |
| 45 | D-BLAPL/29773/2026 | STATE OF ODISHA<br>PRAKASH PATRA<br>VS<br>STATE OF ODISHA | ASHOK KUMAR SWAIN<br>VS           | //<br>PURUNAKATAK /179 /2026<br>()<br>// |                          |

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| 46 | D-BLAPL/29777/2026 | GANESH CHANDRA DAS<br>VS<br>STATE OF ODISHA(VIG.)     | SURESH KUMAR JENA<br>VS    | BALASORE VIGILANCE /20 /2026<br>()<br>//                            |             |
| 47 | D-BLAPL/29781/2026 | BIKA HEMBRAM @ GULTU HEMBRAM<br>VS<br>STATE OF ODISHA | ARIJEET MISHRA<br>VS       | CHANDAKA P.S. /551 /2025<br>()<br>//                                |             |
| 48 | D-BLAPL/29782/2026 | TUNA PARAJA<br>VS<br>STATE OF ODISHA                  | ARIJEET MISHRA<br>VS       | JEYPORE SADAR /143 /2026<br>()<br>//                                |             |
| 49 | D-BLAPL/29783/2026 | NAND KUMAR CHOUHAN<br>VS<br>STATE OF ODISHA           | SUBODH KUMAR MOHANTY<br>VS | CYBER CRIME AND ECONOMIC OFFENCES, JHARSUGUDA /19 /2026<br>()<br>// |             |
| 50 | D-BLAPL/29784/2026 | CHAKRAPANI PATRA<br>VS<br>STATE OF ODISHA             | SURESH KUMAR JENA<br>VS    | / /0<br>()<br>//                                                    |             |
| 51 | D-BLAPL/29786/2026 | BASANTA NAYAK<br>VS<br>STATE OF ODISHA                | BISWAJIT MOHANTY<br>VS     | BHANJANAGAR /721 /2026<br>()<br>//                                  |             |
| 52 | D-BLAPL/29787/2026 | MAHIM GHARAMI<br>VS<br>STATE OF ODISHA                | ARIJEET MISHRA<br>VS       | B.SINGHPUR /67 /2026<br>()<br>//                                    |             |
| 53 | D-BLAPL/29789/2026 | BIRENDRA PRADHAN<br>VS<br>STATE OF ODISHA             | BIKASH KARNA<br>VS         | GHANTAPADA /153 /2025<br>()<br>//                                   |             |
| 54 | D-BLAPL/29790/2026 | BIJAYA @ BIJAY KUMAR JENA<br>VS<br>STATE OF ODISHA    | ARIJEET MISHRA<br>VS       | / /0<br>()<br>//                                                    |             |
| 55 | D-BLAPL/29791/2026 | PRASID KUMAR BAGARTI<br>VS<br>STATE OF ODISHA         | BIKASH KARNA<br>VS         | MANAMUNDA /372 /2026<br>()<br>//                                    |             |
| 56 | D-BLAPL/29792/2026 | MANORANJAN ROUT<br>VS<br>UNION OF INDIA(N.C.B)        | ARIJEET MISHRA<br>VS       | NCB BHUBANESWAR /12 /2025<br>()<br>//                               |             |
| 57 | D-BLAPL/29793/2026 | ROCKY KHAN @ RAKIESH KHAN                             | PRADEEP KUMAR KUNDU        | CHARICHHAKA /170 /2026                                              |             |

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|    |                    | VS                                          | VS                         | ()                        |                          |
|    |                    | STATE OF ODISHA                             |                            | //                        |                          |
| 58 | D-BLAPL/29794/2026 | MANORANJAN SABAD                            | AMULYA RATNA PANDA         | PHULBANI TOWN /168 /2026  |                          |
|    |                    | VS                                          | VS                         | ()                        |                          |
|    |                    | STATE OF ODISHA                             |                            | //                        |                          |
| 59 | D-BLAPL/29795/2026 | BALAKRUSHNA MALLICK                         | AMULYA RATNA PANDA         | PHULBANI TOWN /168 /2026  |                          |
|    |                    | VS                                          | VS                         | ()                        |                          |
|    |                    | STATE OF ODISHA                             |                            | //                        |                          |
| 60 | D-BLAPL/29797/2026 | NABAGHANA MALLICK @ GHANASHYAM MALLICK      | AMULYA RATNA PANDA         | KHAJURIPADA /277 /2025    |                          |
|    |                    | VS                                          | VS                         | ()                        |                          |
|    |                    | STATE OF ODISHA                             |                            | //                        |                          |
| 61 | D-BLAPL/29798/2026 | NILAMANI BARIK                              | AMULYA RATNA PANDA         | PHULBANI TOWN /168 /2026  |                          |
|    |                    | VS                                          | VS                         | ()                        |                          |
|    |                    | STATE OF ODISHA                             |                            | //                        |                          |
| 62 | D-BLAPL/29801/2026 | SHYAMSUNDAR CHINCHANI                       | SOUBHAGYA KUMAR DASH       | GARBANDHA /63 /2026       | AOR20220001631C202600295 |
|    |                    | VS                                          | VS                         | ()                        |                          |
|    |                    | STATE OF ODISHA                             |                            | //                        |                          |
| 63 | D-BLAPL/29802/2026 | SK. MUSTAK ALI@GONDA                        | GURUPRASAD BEHERA          | JALESWAR /436 /2026       | AOR20220000925C202600070 |
|    |                    | VS                                          | VS                         | ()                        |                          |
|    |                    | STATE OF ODISHA                             |                            | //                        |                          |
| 64 | D-BLAPL/29803/2026 | BALU@SOLIMAN KARADO@SOLEMAN KARADA          | SOUBHAGYA KUMAR DASH       | GARBANDHA /63 /2026       | AOR20220001631C202600294 |
|    |                    | VS                                          | VS                         | ()                        |                          |
|    |                    | STATE OF ODISHA                             |                            | //                        |                          |
| 65 | D-BLAPL/29804/2026 | SIBAPRITA PATNAIK @ SHIVA PRITTA PATTANAYAK | AMULYA RATNA PANDA         | PHULBANI TOWN /168 /2026  |                          |
|    |                    | VS                                          | VS                         | ()                        |                          |
|    |                    | STATE OF ODISHA                             |                            | //                        |                          |
| 66 | D-BLAPL/29805/2026 | SRIDHAR MOHANTY @ SRIDHARA MOHANTY          | AMULYA RATNA PANDA         | PHULBANI TOWN /168 /2026  |                          |
|    |                    | VS                                          | VS                         | ()                        |                          |
|    |                    | STATE OF ODISHA                             |                            | //                        |                          |
| 67 | D-BLAPL/29806/2026 | RAJESH MAHARANA                             | SOUBHAGYA KUMAR DASH       | PURUSHOTTAMPUR /458 /2026 | AOR20220001631C202600296 |
|    |                    | VS                                          | VS                         | ()                        |                          |
|    |                    | STATE OF ODISHA                             |                            | //                        |                          |
| 68 | D-BLAPL/29808/2026 | BAPUNI NAYAK                                | ANUGRAHA NARAYAN SAMANTRAY | DHENKANAL TOWN /493 /2026 | AOD20260000401C202600030 |
|    |                    | VS                                          | VS                         | ()                        |                          |

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|----|--------------------|------------------------------------------------------------|--------------------------|--------------------------------------------|-------------|
| 69 | D-BLAPL/29811/2026 | STATE OF ODISHA<br>MANORANJAN KAMILA @ BAPI<br>VS          | AMULYA RATNA PANDA<br>VS | //<br>JALESWAR /362 /2026<br>()            |             |
| 70 | D-BLAPL/29812/2026 | STATE OF ODISHA<br>DEBASISH SAHU<br>VS                     | SURYAKANTA DWIBEDI<br>VS | //<br>/ /0<br>()                           |             |
| 71 | D-BLAPL/29813/2026 | STATE OF ODISHA<br>BALUNKESWAR NAYAK<br>VS                 | AMULYA RATNA PANDA<br>VS | //<br>PHULBANI TOWN /168 /2026<br>()       |             |
| 72 | D-BLAPL/29814/2026 | STATE OF ODISHA<br>SRIKANTA DAS @ BADAL @ BADAL DAS<br>VS  | SURYAKANTA DWIBEDI<br>VS | //<br>BRAJARAJNAGAR /71 /2026<br>()        |             |
| 73 | D-BLAPL/29816/2026 | STATE OF ODISHA<br>ANITA BARIK<br>VS                       | SURYAKANTA DWIBEDI<br>VS | //<br>JALESWAR /399 /2025<br>()            |             |
| 74 | D-BLAPL/29817/2026 | STATE OF ODISHA<br>DEBASISH PATRA<br>VS                    | AMULYA RATNA PANDA<br>VS | //<br>PHULBANI TOWN /168 /2026<br>()       |             |
| 75 | D-BLAPL/29818/2026 | STATE OF ODISHA<br>PRASANTA KUMAR BEHERA<br>VS             | BIBHU PRASAD DAS<br>VS   | //<br>POLASARA PS /407 /2023<br>()         |             |
| 76 | D-BLAPL/29819/2026 | STATE OF ODISHA<br>BHASKAR BEHERA<br>VS                    | SURYAKANTA DWIBEDI<br>VS | //<br>BHOGRAI /114 /2024<br>()             |             |
| 77 | D-BLAPL/29820/2026 | STATE OF ODISHA<br>SIMANCHAL MOHANTY<br>VS                 | AMULYA RATNA PANDA<br>VS | //<br>PHULBANI TOWN /168 /2026<br>()       |             |
| 78 | D-BLAPL/29821/2026 | STATE OF ODISHA<br>PRADEEP KUMAR BEHERA @ SIBUNA<br>VS     | AMULYA RATNA PANDA<br>VS | //<br>BARAMBA /213 /2024<br>()             |             |
| 79 | D-BLAPL/29822/2026 | STATE OF ODISHA<br>JAGANNATH SING<br>VS<br>STATE OF ODISHA | SURYAKANTA DWIBEDI<br>VS | //<br>PHULBANI SADAR /65 /2026<br>()<br>// |             |

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|----|--------------------|---------------------------------------------------------------|---------------------------------|-----------------------------------------|--------------------------|
| 80 | D-BLAPL/29823/2026 | MAHESH MANDAL<br>VS<br>STATE OF ODISHA                        | SURYAKANTA DWIBEDI<br>VS        | TIRING /2 /2026<br>()<br>//             |                          |
| 81 | D-BLAPL/29825/2026 | TUNIA @ TUNA CHANDRA BEHERA<br>VS<br>STATE OF ODISHA          | AMULYA RATNA PANDA<br>VS        | BARAMBA /213 /2024<br>()<br>//          |                          |
| 82 | D-BLAPL/29827/2026 | SAHIL KUMAR PANDA<br>VS<br>STATE OF ODISHA                    | ARIJEET MISHRA<br>VS            | SPECIAL CRIME UNIT /5 /2026<br>()<br>// |                          |
| 83 | D-BLAPL/29832/2026 | SONU@JITU@SUNIL PANIGRAHI<br>VS<br>STATE OF ODISHA            | KULDEEP MOHANTY<br>VS           | SPECIAL CRIME UNIT /9 /2024<br>()<br>// | AOD20240000012C202600295 |
| 84 | D-BLAPL/29834/2026 | KISHAN KUMAR NAYAK<br>VS<br>STATE OF ODISHA                   | SUSHANTA KUMAR SAMANTARAY<br>VS | / /0<br>()<br>//                        |                          |
| 85 | D-BLAPL/29835/2026 | PRABHAKAR JENA<br>VS<br>STATE OF ODISHA                       | SMRUTI RANJAN ROUT<br>VS        | JANKIA P.S. /297 /2025<br>()<br>//      |                          |
| 86 | D-BLAPL/29839/2026 | PARAMANANDA BISWAL<br>VS<br>STATE OF ODISHA                   | DALIRANI BEHURAY<br>VS          | BASUDEVPUR /465 /2026<br>()<br>//       |                          |
| 87 | D-BLAPL/29841/2026 | PRIYANSHU PRAJAPATI<br>VS<br>STATE OF ODISHA                  | MANOJ VERMA<br>VS               | ORIENT /134 /2026<br>()<br>//           |                          |
| 88 | D-BLAPL/29842/2026 | AMITAV BISOI @ AMIYA @ AMITABH BISOI<br>VS<br>STATE OF ODISHA | ASHOK DAS<br>VS                 | SHERAGADA /318 /2025<br>()<br>//        |                          |
| 89 | D-BLAPL/29844/2026 | LALIT MEHER<br>VS<br>STATE OF ODISHA                          | BIKASH KUMAR KUND<br>VS         | BARGARH /426 /2026<br>()<br>//          |                          |
| 90 | D-BLAPL/29845/2026 | NARAYAN NAYAK<br>VS<br>STATE OF ODISHA                        | SOUMYA KANTA TRIPATHY<br>VS     | CHITRAKONDA /110 /2024<br>()<br>//      | AOD20240000239C202600045 |
| 91 | D-BLAPL/29846/2026 | MUKESH MEHER                                                  | BIJAYA KUMAR RAGADA             | BURLA /180 /2026                        |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                 | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE                                 | E-Filing No              |
|-----|--------------------|--------------------------------------|-------------------------|------------------------------------------------------|--------------------------|
|     |                    | VS                                   | VS                      | ()                                                   |                          |
|     |                    | STATE OF ODISHA                      |                         | //                                                   |                          |
| 92  | D-BLAPL/29848/2026 | SUSHIL MANDAL @ PUI                  | SOUMYA KANTA TRIPATHY   | KALIMELA /154 /2024                                  | AOD20240000239C202600044 |
|     |                    | VS                                   | VS                      | ()                                                   |                          |
|     |                    | STATE OF ODISHA                      |                         | //                                                   |                          |
| 93  | D-BLAPL/29851/2026 | SANATAN CHATAR                       | SARADA PRASAD DASH      | RARUAN /76 /2024                                     |                          |
|     |                    | VS                                   | VS                      | ()                                                   |                          |
|     |                    | STATE OF ODISHA                      |                         | //                                                   |                          |
| 94  | D-BLAPL/29854/2026 | PRATAP KUMAR DIGAL                   | RASHMI RANJAN MISHRA    | / /0                                                 |                          |
|     |                    | VS                                   | VS                      | ()                                                   |                          |
|     |                    | STATE OF ODISHA                      |                         | //                                                   |                          |
| 95  | D-BLAPL/29855/2026 | RAHUL KUMAR JAISWAL                  | SAROJ KUMAR PADHY       | CYBER CRIME AND ECO. OFFENCE, CUTTACK /28 /2025      |                          |
|     |                    | VS                                   | VS                      | ()                                                   |                          |
|     |                    | STATE OF ODISHA                      |                         | //                                                   |                          |
| 96  | D-BLAPL/29860/2026 | PINTU SAHU                           | BHARAT BHUSAN ROUTRAY   | / /0                                                 |                          |
|     |                    | VS                                   | VS                      | ()                                                   |                          |
|     |                    | STATE OF ODISHA                      |                         | //                                                   |                          |
| 97  | D-BLAPL/29869/2026 | BULU SAHU                            | BHARAT BHUSAN ROUTRAY   | BHATILI /72 /2026                                    |                          |
|     |                    | VS                                   | VS                      | ()                                                   |                          |
|     |                    | STATE OF ODISHA                      |                         | //                                                   |                          |
| 98  | D-BLAPL/29871/2026 | LIPUN @ LIPAN KUMAR MAJHI            | MANAS KUMAR CHAND       | GOLANTHARA (BERHAMPUR) /403 /2023                    |                          |
|     |                    | VS                                   | VS                      | ()                                                   |                          |
|     |                    | STATE OF ODISHA                      |                         | //                                                   |                          |
| 99  | D-BLAPL/29872/2026 | SAYEM ALI                            | DEBASNAN DAS            | CAPITAL P.S. /569 /2026                              |                          |
|     |                    | VS                                   | VS                      | ()                                                   |                          |
|     |                    | STATE OF ODISHA                      |                         | //                                                   |                          |
| 100 | D-BLAPL/29873/2026 | PANDABA BEHERA                       | AMLAN SHAKTI PAUL       | / /0                                                 |                          |
|     |                    | VS                                   | VS                      | ()                                                   |                          |
|     |                    | STATE OF ODISHA                      |                         | //                                                   |                          |
| 101 | D-BLAPL/29875/2026 | SAHABAZ KHAN QUADRY @ SAHABAZ QUADRI | KALINDA KUMAR ROUT      | CYBER CRIME AND ECONOMIC OFFENCES, BHADRAK /11 /2026 |                          |
|     |                    | VS                                   | VS                      | ()                                                   |                          |
|     |                    | STATE OF ODISHA                      |                         | //                                                   |                          |
| 102 | D-BLAPL/29876/2026 | MANOJ BARIK @ MANOJ KUMAR BARIK      | MANAS KUMAR CHAND       | SINDHIKELA PS /243 /2024                             |                          |
|     |                    | VS                                   | VS                      | ()                                                   |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                        | COUNSEL OF PETNR./APPEL     | PS/ LOWER COURT CASE                        | E-Filing No |
|-----|--------------------|-------------------------------------------------------------|-----------------------------|---------------------------------------------|-------------|
| 103 | D-BLAPL/29878/2026 | STATE OF ODISHA<br>SAGAR BARAL<br>VS                        | AMLAN SHAKTI PAUL<br>VS     | //<br>INDUSTRIAL ESTATE PS /225 /2025<br>() |             |
| 104 | D-BLAPL/29879/2026 | STATE OF ODISHA<br>HEMANTA MAJHI @ BABULI<br>VS             | SUSHANTA HARICHANDAN<br>VS  | //<br>KHUNTUNI /104 /2023<br>()             |             |
| 105 | D-BLAPL/29882/2026 | STATE OF ODISHA<br>BINOD KUMAR SAHA<br>VS                   | BHARAT BHUSAN ROUTRAY<br>VS | //<br>BARGARH /426 /2026<br>()              |             |
| 106 | D-BLAPL/29883/2026 | STATE OF ODISHA<br>TAPAN CHOUDHURY<br>VS                    | MANAS KUMAR CHAND<br>VS     | //<br>NACHUNI /77 /2026<br>()               |             |
| 107 | D-BLAPL/29884/2026 | STATE OF ODISHA<br>GOPINATH SAHU<br>VS                      | BASANTA KUMAR DAS<br>VS     | //<br>/ /0<br>()                            |             |
| 108 | D-BLAPL/29885/2026 | STATE OF ODISHA<br>JAYADEEP @ JAYADEV RAY<br>VS             | MANAS KUMAR CHAND<br>VS     | //<br>M.V.79 /166 /2025<br>()               |             |
| 109 | D-BLAPL/29886/2026 | STATE OF ODISHA<br>PRASANNA BEHERA<br>VS                    | BASANTA KUMAR DAS<br>VS     | //<br>BADSABI /133 /2026<br>()              |             |
| 110 | D-BLAPL/29887/2026 | STATE OF ODISHA<br>DIPAK KARMI @ KARMEE<br>VS               | NITYANANDA MOHAPATRA<br>VS  | //<br>CHARMAL /153 /2026<br>()              |             |
| 111 | D-BLAPL/29890/2026 | STATE OF ODISHA<br>SAHITYA BEHERA @ KANHA<br>VS             | MANAS KUMAR CHAND<br>VS     | //<br>KHURDA MODEL /351 /2023<br>()         |             |
| 112 | D-BLAPL/29891/2026 | STATE OF ODISHA<br>BASANTI BARIK<br>VS                      | DURGA PRASAD DHAL<br>VS     | //<br>RAJKANIKA /467 /2025<br>()            |             |
| 113 | D-BLAPL/29892/2026 | STATE OF ODISHA<br>SANTANU PRADHAN<br>VS<br>STATE OF ODISHA | MANAS KUMAR CHAND<br>VS     | //<br>BALUGAON P.S. /116 /2026<br>()<br>//  |             |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                     | COUNSEL OF PETNR./APPEL         | PS/ LOWER COURT CASE                     | E-Filing No              |
|-----|--------------------|----------------------------------------------------------|---------------------------------|------------------------------------------|--------------------------|
| 114 | D-BLAPL/29903/2026 | GAUTAM DALAI@GOUTAM DALAI<br>VS<br>STATE OF ODISHA(VIG.) | SURYAKANTA DWIBEDI<br>VS        | BALASORE VIGILANCE /22 /2026<br>()<br>// | AOR20220001245C202600019 |
| 115 | D-BLAPL/29904/2026 | BISWAJIT SWAIN<br>VS<br>STATE OF ODISHA                  | RATIKANTA MOHAPATRA<br>VS       | TIRTOL /318 /2026<br>()<br>//            |                          |
| 116 | D-BLAPL/29905/2026 | RAJ KUMAR SAHOO@RAJA<br>VS<br>STATE OF ODISHA            | ABHIJIT DAS<br>VS               | MADHUPATNA /399 /2026<br>()<br>//        | AOR20220001788C202600004 |
| 117 | D-BLAPL/29907/2026 | CHACHA @ SABYASACHI ROUTRAY<br>VS<br>STATE OF ODISHA     | AMITAV TRIPATHY<br>VS           | JAGATSINGPUR /858 /2025<br>()<br>//      |                          |
| 118 | D-BLAPL/29911/2026 | SRIKHANDA KOUSALAYA<br>VS<br>STATE OF ODISHA             | SIDHARTHA SANKAR RAY (2)<br>VS  | AMBADOLA /184 /2026<br>()<br>//          |                          |
| 119 | D-BLAPL/29912/2026 | DIBAKAR KANHOR<br>VS<br>STATE OF ODISHA                  | SK. ZAFARULLA<br>VS             | MANAMUNDA /200 /2026<br>()<br>//         |                          |
| 120 | D-BLAPL/29913/2026 | RAMESWAR CHHANDA<br>VS<br>STATE OF ODISHA                | SK. ZAFARULLA<br>VS             | / /0<br>()<br>//                         |                          |
| 121 | D-BLAPL/29914/2026 | DOCTOR MUNDA @ SANJAYA MUNDA<br>VS<br>STATE OF ODISHA    | SIDHARTHA SANKAR RAY (2)<br>VS  | RAGHUNATHPALI /562 /2025<br>()<br>//     |                          |
| 122 | D-BLAPL/29915/2026 | RAMESH PRADHAN<br>VS<br>STATE OF ODISHA                  | SIDDHARTH GOUTAM DAS<br>VS      | PURUSHOTTAMPUR /625 /2026<br>()<br>//    |                          |
| 123 | D-BLAPL/29917/2026 | KESHABA KUNDA @ THESA KALIA<br>VS<br>STATE OF ODISHA     | SIDHARTHA SANKAR RAY (2)<br>VS  | JARADA /113 /2026<br>()<br>//            |                          |
| 124 | D-BLAPL/29924/2026 | RAMESH JHODIA<br>VS<br>STATE OF ODISHA                   | Sidharth Sankar Mohapatra<br>VS | / /<br>()<br>//                          | AOR20220001491C202600007 |
| 125 | D-BLAPL/29926/2026 | SUBRAT MAJHI                                             | SOUMENDRA PATTANAIAK            | SUNDARGARH TOWN /349 /2025               |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL               | COUNSEL OF PETNR./APPEL   | PS/ LOWER COURT CASE         | E-Filing No              |
|-----|--------------------|------------------------------------|---------------------------|------------------------------|--------------------------|
|     |                    | VS                                 | VS                        | ()                           |                          |
|     |                    | STATE OF ODISHA                    |                           | //                           |                          |
| 126 | D-BLAPL/29928/2026 | KAJAL RAHAMAN                      | DHIRENDRA KUMAR MOHAPATRA | / /0                         |                          |
|     |                    | VS                                 | VS                        | ()                           |                          |
|     |                    | STATE OF ODISHA                    |                           | //                           |                          |
| 127 | D-BLAPL/29929/2026 | SAGI HO@KUNI                       | JAYADEBA BEHERA           | BANIGOCHA /61 /2026          | AOD20240000366C202600148 |
|     |                    | VS                                 | VS                        | ()                           |                          |
|     |                    | STATE OF ODISHA                    |                           | //                           |                          |
| 128 | D-BLAPL/29936/2026 | SOUMYA RANJAN RAY                  | AMLAN SHAKTI PAUL         | KHURDA SADAR /200 /2026      |                          |
|     |                    | VS                                 | VS                        | ()                           |                          |
|     |                    | STATE OF ODISHA                    |                           | //                           |                          |
| 129 | D-BLAPL/29940/2026 | BANSHIDHAR @ BAINSHIDHAR SENAPATI  | PRAVASH CHANDRA JENA      | KHUNTUNI /177 /2024          |                          |
|     |                    | VS                                 | VS                        | ()                           |                          |
|     |                    | STATE OF ODISHA                    |                           | //                           |                          |
| 130 | D-BLAPL/29942/2026 | AJAYA NAYAK @ GIRISH CHANDRA NAYAK | PABITRA KUMAR DUTTA       | KAMAKHYANAGAR /246 /2025     |                          |
|     |                    | VS                                 | VS                        | ()                           |                          |
|     |                    | STATE OF ODISHA                    |                           | //                           |                          |
| 131 | D-BLAPL/29947/2026 | ABHAYA ROUT                        | SITIKANT MISHRA           | JASHIPUR /176 /2024          |                          |
|     |                    | VS                                 | VS                        | ()                           |                          |
|     |                    | STATE OF ODISHA                    |                           | //                           |                          |
| 132 | D-BLAPL/29950/2026 | SUBRAT KUMAR PATI                  | JAJATI KESHARI KHUNTIA    | BALASORE VIGILANCE /22 /2026 |                          |
|     |                    | VS                                 | VS                        | ()                           |                          |
|     |                    | STATE OF ODISHA(VIG.)              |                           | //                           |                          |
| 133 | D-BLAPL/29953/2026 | SAMANTA THELA                      | BIKASH CHANDRA PARIJA     | KHARIAR /409 /2024           |                          |
|     |                    | VS                                 | VS                        | ()                           |                          |
|     |                    | STATE OF ODISHA                    |                           | //                           |                          |
| 134 | D-BLAPL/29956/2026 | SONU PRASAD                        | KAUSTUVA MOHANTY          | / /0                         |                          |
|     |                    | VS                                 | VS                        | ()                           |                          |
|     |                    | STATE OF ODISHA                    |                           | //                           |                          |
| 135 | D-BLAPL/29958/2026 | RAMJIT SINGH                       | KAUSTUVA MOHANTY          | / /0                         |                          |
|     |                    | VS                                 | VS                        | ()                           |                          |
|     |                    | STATE OF ODISHA                    |                           | //                           |                          |
| 136 | D-BLAPL/29963/2026 | MAHENDRA DAS                       | SUJIT KUMAR PATTNAIK      | DIGAPAHANDI /264 /2026       |                          |
|     |                    | VS                                 | VS                        | ()                           |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                               | COUNSEL OF PETNR./APPEL   | PS/ LOWER COURT CASE                    | E-Filing No |
|-----|--------------------|--------------------------------------------------------------------|---------------------------|-----------------------------------------|-------------|
| 137 | D-BLAPL/29964/2026 | STATE OF ODISHA<br>TOTLE @ MD. RAZAB ALI<br>VS                     | DEVASHIS PANDA<br>VS      | //<br>KUTRA /72 /2023<br>()             |             |
| 138 | D-BLAPL/29965/2026 | STATE OF ODISHA<br>SADASIBA BEHERA<br>VS                           | JYOTIRMAYA SAHOO<br>VS    | //<br>HINJILI /431 /2026<br>()          |             |
| 139 | D-BLAPL/29966/2026 | STATE OF ODISHA<br>KRISHAN KUMAR PAL<br>VS                         | KAUSTUVA MOHANTY<br>VS    | //<br>/ /0<br>()                        |             |
| 140 | D-BLAPL/29972/2026 | STATE OF ODISHA<br>BAPI @ DHARMENDRA MALLIK<br>VS                  | BIJAYA KUMAR RAGADA<br>VS | //<br>KENDRAPARA SADAR /281 /2025<br>() |             |
| 141 | D-BLAPL/29973/2026 | STATE OF ODISHA<br>GOURANGA DIGAL<br>VS                            | AMLAN SHAKTI PAUL<br>VS   | //<br>KHURDA MODEL /495 /2026<br>()     |             |
| 142 | D-BLAPL/29974/2026 | STATE OF ODISHA<br>SOURJIT @ SOURAJIT BISWAL<br>VS                 | AMLAN SHAKTI PAUL<br>VS   | //<br>KHURDA SADAR /200 /2026<br>()     |             |
| 143 | D-BLAPL/29977/2026 | STATE OF ODISHA<br>GOPAL BEHERA<br>VS                              | AMLAN SHAKTI PAUL<br>VS   | //<br>KHURDA MODEL /495 /2026<br>()     |             |
| 144 | D-BLAPL/29978/2026 | STATE OF ODISHA<br>JAYANTA NAIK<br>VS                              | RAJESH RANJAN SAHOO<br>VS | //<br>DHENKANAL SADAR /814 /2024<br>()  |             |
| 145 | D-BLAPL/29979/2026 | STATE OF ODISHA<br>DIPAK PATRA<br>VS                               | AMLAN SHAKTI PAUL<br>VS   | //<br>KHURDA SADAR /200 /2026<br>()     |             |
| 146 | D-BLAPL/29987/2026 | STATE OF ODISHA<br>TUTU DEHURI<br>VS                               | ABHISEK PAL<br>VS         | //<br>BARGARH RURAL /201 /2024<br>()    |             |
| 147 | D-BLAPL/29989/2026 | STATE OF ODISHA<br>DEBENDRA @ DEBA KHILLA<br>VS<br>STATE OF ODISHA | MANGU NANDY<br>VS         | //<br>KALIMELA /121 /2023<br>()<br>//   |             |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                       | COUNSEL OF PETNR./APPEL               | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|------------------------------------------------------------|---------------------------------------|----------------------|--------------------------|
| 148 | D-BLAPL/29991/2026 | SURAJIT MAJHI ALIAS SURJIT MAJHI<br>VS<br>STATE OF ODISHA  | Dhananjaya Mund<br>VS<br>VS           | //<br>0<br>//        | AOR20220001492C202600233 |
| 149 | D-BLAPL/29996/2026 | SUSHANT ALIAS SUSANTA KUMAR DIGAL<br>VS<br>STATE OF ODISHA | KULDEEP MOHANTY<br>VS<br>VS           | //<br>0<br>//        | AOD20240000012C202600298 |
| 150 | D-BLAPL/30000/2026 | CHANDAN KUMAR BASKEY<br>VS<br>STATE OF ODISHA              | SAHASRANSU SOURAV<br>VS<br>VS         | //<br>0<br>//        | AOR20220001445C202600204 |
| 151 | D-BLAPL/30004/2026 | NANDI ALIAS NANDI KISHORE MAHAKUR<br>VS<br>STATE OF ODISHA | SAHASRANSU SOURAV<br>VS<br>VS         | //<br>0<br>//        | AOR20220001445C202600206 |
| 152 | D-CMAPL/46227/2026 | RAMAKANTA RAM<br>VS<br>STATE OF ODISHA                     | BIKRAM CHANDRA GHADEI<br>VS<br>VS     | //<br>0<br>//        |                          |
| 153 | D-CMP/45958/2026   | PRAVAT KUMAR ROUT<br>VS<br>GITANJALI NAYAK                 | ASHOK KUMAR BEHERA<br>VS<br>VS        | //<br>0<br>//        |                          |
| 154 | D-CMP/46061/2026   | MAHIMA MALAY CHHINCHANI<br>VS<br>REV. ANANT KUMAR NAG      | PRATAP CHANDRA CHHINCHANI<br>VS<br>VS | //<br>0<br>//        |                          |
| 155 | D-CMP/46073/2026   | SUBODH CHANDRA BENYA @ MUNA<br>VS<br>REV. ANANT KUMAR NAG  | PRAGYAN PARAMITA MOHANTY<br>VS<br>VS  | //<br>0<br>//        |                          |
| 156 | D-CMP/46105/2026   | RATILAL DHARMASI CHOUHAN<br>VS<br>DAMAYANTI PANDA          | AMIT PRASAD BOSE<br>VS<br>VS          | //<br>0<br>//        |                          |
| 157 | D-CMP/46127/2026   | SATYANARAYAN PANIGRAHI<br>VS<br>KAMALINI DAS @ PANIGRAHI   | ASHOK KUMAR PANIGRAHI<br>VS<br>VS     | //<br>0<br>//        |                          |
| 158 | D-CMP/46142/2026   | BINOD SAHU<br>VS<br>KALAKAR MAJHI                          | MANORANJAN MISHRA<br>VS<br>VS         | //<br>0<br>//        |                          |
| 159 | D-CMP/46145/2026   | HARADA MAJHI                                               | BUDHIRAM DAS                          | //                   |                          |

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## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                                | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|-------------------------------------------------------------------------------------|-------------------------|----------------------|--------------------------|
|     |                    | VS                                                                                  | VS                      | 0                    |                          |
|     |                    | SUBASH CHANDRA MALABISAI                                                            |                         | //                   |                          |
| 160 | D-CMP/46148/2026   | SURENDAR SINGH                                                                      | SRIKANTA MAHUNTA        | //                   |                          |
|     |                    | VS                                                                                  | VS                      | 0                    |                          |
|     |                    | MAHINDRA AND MAHINDRA FINANCIAL SERVICES, MUMBAI                                    |                         | //                   |                          |
| 161 | D-CMP/46187/2026   | IMRAN KHAN                                                                          | DWARIKA PRASAD MOHANTY  | //                   |                          |
|     |                    | VS                                                                                  | VS                      | 0                    |                          |
|     |                    | NAIDA BIBI                                                                          |                         | //                   |                          |
| 162 | D-CONTC/45891/2026 | PRAMOD KUMAR MOHANTY                                                                | ADV.                    | //                   |                          |
|     |                    | VS                                                                                  | VS                      | 0                    |                          |
|     |                    | ER.DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA         |                         | //                   |                          |
| 163 | D-CONTC/45893/2026 | AKSHAYA KUMAR MOHAPATRA                                                             | ADV.                    | //                   |                          |
|     |                    | VS                                                                                  | VS                      | 0                    |                          |
|     |                    | GIRISH S.N., IAS                                                                    |                         | //                   |                          |
| 164 | D-CONTC/45913/2026 | MANAGING MANAGING COMMITTEE OF PANCHAYAT GIRLS HIGH SCHOOL, MUNDALO                 | ADV.                    | //                   |                          |
|     |                    | VS                                                                                  | VS                      | 0                    |                          |
|     |                    | THIRUMALA NAIK, IAS                                                                 |                         | //                   |                          |
| 165 | D-CONTC/45916/2026 | AJU PATEL                                                                           | ADV.                    | //                   |                          |
|     |                    | VS                                                                                  | VS                      | 0                    |                          |
|     |                    | PURNA CHANDRA SETHY, D.E.O., MAYURBHANJ                                             |                         | //                   |                          |
| 166 | D-CONTC/45933/2026 | BANAMALI PRADHAN                                                                    | ADV.                    | //                   |                          |
|     |                    | VS                                                                                  | VS                      | 0                    |                          |
|     |                    | ARUN NAYAK, SUB COLLECTOR, KENDRAPARA                                               |                         | //                   |                          |
| 167 | D-CONTC/45935/2026 | UJJWAL SAHU                                                                         | ADV                     | //                   | AOR20220001639C202600022 |
|     |                    | VS                                                                                  | VS                      | 0                    |                          |
|     |                    | DR. N. THIRUMALA NAIK, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPTT. |                         | //                   |                          |
| 168 | D-CONTC/45964/2026 | SANTOSH KUMAR BAGHA                                                                 | SATYA RANJAN PATI       | //                   |                          |
|     |                    | VS                                                                                  | VS                      | 0                    |                          |
|     |                    | MANISH AGARWAL, IAS                                                                 |                         | //                   |                          |
| 169 | D-CONTC/45970/2026 | NRUSINGHA CHARAN SAHOO                                                              | DEBENDRA MOHANTA        | //                   |                          |
|     |                    | VS                                                                                  | VS                      | 0                    |                          |
|     |                    | SUBHA SHARMA ,IAS                                                                   |                         | //                   |                          |
| 170 | D-CONTC/45986/2026 | JAYA SINGH PUTA                                                                     | ADV                     | //                   | AOR20220001535C202600303 |
|     |                    | VS                                                                                  | VS                      | 0                    |                          |

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## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                                                         | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|--------------------------------------------------------------------------------------------------------------|-------------------------|----------------------|--------------------------|
| 171 | D-CONTC/45987/2026 | ROHIT KUMAR LENKA, DIRECTOR OF MINES, ODISHA<br>ASHOK KUMAR MOHANTY<br>VS                                    | ADV<br>VS               | //<br>//<br>0        | AOR20220001535C202600306 |
| 172 | D-CONTC/45988/2026 | DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK<br>NIMAI CHARAN SENAPATI<br>VS       | SWAPNIL ROY<br>VS       | //<br>//<br>0        | AOR20220001600C202600307 |
| 173 | D-CONTC/45989/2026 | DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, BHUBANESWAR<br>NANDI KISHOR NATH<br>VS     | MANAS PATI<br>VS        | //<br>//<br>0        | AOR20220001535C202600307 |
| 174 | D-CONTC/45990/2026 | PRADIP KUMAR JENA, ENGINEER IN CHIEF RURAL WORKS-I, ODISHA, KHORDHA, BHUBANESWAR<br>AMIR PRASAD BEHERA<br>VS | SWAPNIL ROY<br>VS       | //<br>//<br>0        | AOR20220001600C202600304 |
| 175 | D-CONTC/45991/2026 | DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, BHUBANESWAR<br>PRAMOD KUMAR KAR<br>VS      | SWAPNIL ROY<br>VS       | //<br>//<br>0        | AOR20220001600C202600305 |
| 176 | D-CONTC/45992/2026 | DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, BHUBANESWAR<br>SRIDHAR PRATAP SINGH<br>VS  | SWAPNIL ROY<br>VS       | //<br>//<br>0        | AOR20220001600C202600306 |
| 177 | D-CONTC/46004/2026 | DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, BHUBANESWAR<br>SUDHIR KUMAR NAHAK<br>VS    | ADV.<br>VS              | //<br>//<br>0        |                          |
| 178 | D-CONTC/46007/2026 | CHAKRABORTI SINGH RATHORE, IAS<br>SASMITA MISHRA<br>VS                                                       | ADV.<br>VS              | //<br>//<br>0        |                          |
| 179 | D-CONTC/46010/2026 | ASWATHY, I.A.S.<br>ANUSUYA MOHANTY<br>VS                                                                     | ADV.<br>VS              | //<br>//<br>0        |                          |
| 180 | D-CONTC/46011/2026 | ASWATHY, I.A.S.<br>NAMITA PRADHAN<br>VS                                                                      | ADV.<br>VS              | //<br>//<br>0        |                          |
| 181 | D-CONTC/46013/2026 | ASWATHY, I.A.S.<br>DR. BINAYAK PADHY<br>VS                                                                   | ADV.<br>VS              | //<br>//<br>0        | AOR20230000010C202600156 |
|     |                    | ARVIND AGARWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT                                            |                         | //                   |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                                                                  | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|-----------------------------------------------------------------------------------------------------------------------|-------------------------|----------------------|--------------------------|
| 182 | D-CONTC/46014/2026 | BENULATA DEI<br>VS<br>ASWATHY, I.A.S.                                                                                 | ADV.<br>VS              | //<br>0<br>//        |                          |
| 183 | D-CONTC/46017/2026 | BIJAYALAXMI MAHAPATRA<br>VS<br>ASWATHY, I.A.S.                                                                        | ADV.<br>VS              | //<br>0<br>//        |                          |
| 184 | D-CONTC/46020/2026 | SREE METALIKS LIMITED<br>VS<br>CHALLA SREENIVASULU SETTY, CHAIRMAN CUM MANAGING DIRECTOR, STATE BANK OF INDIA, MUMBAI | ADV<br>VS               | //<br>0              | AOR20220001352C202600029 |
| 185 | D-CONTC/46028/2026 | ARUNDHATI KAR<br>VS<br>ASWATHY, I.A.S.                                                                                | ADV.<br>VS              | //<br>0<br>//        |                          |
| 186 | D-CONTC/46030/2026 | SARITA PARIDA<br>VS<br>ASWATHY, I.A.S.                                                                                | ADV.<br>VS              | //<br>0<br>//        |                          |
| 187 | D-CONTC/46032/2026 | RAMA NARAYAN MOHANTY<br>VS<br>SHUBHA SARMA, IAS                                                                       | ADV.<br>VS              | //<br>0<br>//        |                          |
| 188 | D-CONTC/46036/2026 | VANAPALI RAVI<br>VS<br>DR.RABINDRANATH MISHRA, DIRECTOR, PUBLIC HEALTH, ODISHA                                        | ADV.<br>VS              | //<br>0<br>//        |                          |
| 189 | D-CONTC/46039/2026 | PRABIR KUMAR PATRA<br>VS<br>DR.RABINDRANATH MISHRA, DIRECTOR, PUBLIC HEALTH, ODISHA                                   | ADV.<br>VS              | //<br>0<br>//        |                          |
| 190 | D-CONTC/46042/2026 | N. GOVIND RAJ PATNAIK<br>VS<br>DR.RABINDRANATH MISHRA, DIRECTOR, PUBLIC HEALTH, ODISHA                                | ADV.<br>VS              | //<br>0<br>//        |                          |
| 191 | D-CONTC/46052/2026 | SWAPNA SARITA PATI<br>VS<br>PRIYADARSHI SANGRAM KESHARI KHUNTIA, OAS, TAHASILDAR, BHADRAK                             | ADV.<br>VS              | //<br>0<br>//        |                          |
| 192 | D-CONTC/46056/2026 | BHARATI MISHRA<br>VS<br>ASWATHY, I.A.S.                                                                               | ADV.<br>VS              | //<br>0<br>//        |                          |
| 193 | D-CONTC/46068/2026 | MANISHA MANJARI PRUSTY                                                                                                | ADV.                    | //                   |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                            | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|-----------------------------------------------------------------|-------------------------|----------------------|-------------|
|     |                    | VS                                                              | VS                      | 0                    |             |
|     |                    | ASWATHY, I.A.S.                                                 |                         | //                   |             |
| 194 | D-CONTC/46076/2026 | KAMALA GOUDA                                                    | ADV.                    | //                   |             |
|     |                    | VS                                                              | VS                      | 0                    |             |
|     |                    | SHUBHA SARMA, PRINCIPAL SECRETARY TO GOVT., ODISHA              |                         | //                   |             |
| 195 | D-CONTC/46084/2026 | BIKASH KUMAR AGRAWAL                                            | LINGARAJ SARANGI        | //                   |             |
|     |                    | VS                                                              | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                                 |                         | //                   |             |
| 196 | D-CONTC/46103/2026 | GUMUDANI KRISHNA RAO                                            | ADV.                    | //                   |             |
|     |                    | VS                                                              | VS                      | 0                    |             |
|     |                    | SUDHANSU SARANGI, IPS, COMMANDANT GENERAL OF HOMEGUARDS, ODISHA |                         | //                   |             |
| 197 | D-CONTC/46111/2026 | KSHIR SAGAR PATEL @ KHIRA SAGAR PATEL                           | AMIT PRASAD BOSE        | //                   |             |
|     |                    | VS                                                              | VS                      | 0                    |             |
|     |                    | RAGHUNATH PANIGRAHI, TAHASILDAR, AMBADHONA, BARGARH             |                         | //                   |             |
| 198 | D-CONTC/46136/2026 | RABINARAYAN MISHRA                                              | SUKANTA KUMAR MISHRA    | //                   |             |
|     |                    | VS                                                              | VS                      | 0                    |             |
|     |                    | ARAVIND AGRAWAL, IAS                                            |                         | //                   |             |
| 199 | D-CONTC/46188/2026 | OM PRAKASH MOHARANA                                             | ADV.                    | //                   |             |
|     |                    | VS                                                              | VS                      | 0                    |             |
|     |                    | DISTRICT EDUCATION OFFICER, PURI                                |                         | //                   |             |
| 200 | D-CONTC/46195/2026 | IPSITA MOHANTY                                                  | ADV.                    | //                   |             |
|     |                    | VS                                                              | VS                      | 0                    |             |
|     |                    | GUHA POONAM TAPAS KUMAR, I.A.S.                                 |                         | //                   |             |
| 201 | D-CONTC/46198/2026 | MANJUSHREE MISHRA                                               | ADV.                    | //                   |             |
|     |                    | VS                                                              | VS                      | 0                    |             |
|     |                    | ARAVIND AGARWAL, I.A.S                                          |                         | //                   |             |
| 202 | D-CONTC/46203/2026 | SIPRA GHOSH                                                     | ADV.                    | //                   |             |
|     |                    | VS                                                              | VS                      | 0                    |             |
|     |                    | ARAVIND AGARWAL, I.A.S                                          |                         | //                   |             |
| 203 | D-CONTC/46207/2026 | RAMESH CHANDRA PRADHAN                                          | RANJIT SAMAL            | //                   |             |
|     |                    | VS                                                              | VS                      | 0                    |             |
|     |                    | DR.ARABINDA AGARWAL, I.A.S                                      |                         | //                   |             |
| 204 | D-CONTC/46218/2026 | JIGYANSU SEKHAR NAYAK                                           | SHASHI BHUSAN JENA      | //                   |             |
|     |                    | VS                                                              | VS                      | 0                    |             |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO                  | NAME OF PETNR./APPEL                                                                                                                                      | COUNSEL OF PETNR./APPEL      | PS/ LOWER COURT CASE                                                                                 | E-Filing No              |
|-----|------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------|------------------------------------------------------------------------------------------------------|--------------------------|
| 205 | D-CONTC/46225/2026                 | DR.N.THIRUMALA NAIK, IAS<br>CHANDAN KUMAR NAYAK<br>VS<br>DR.N.THIRUMALA NAIK, IAS                                                                         | SHASHI BHUSAN JENA<br>VS     | //<br>//<br>()                                                                                       |                          |
| 206 | D-CONTC/46229/2026                 | ANANTA KUMAR SARAP<br>VS<br>DR. N. THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.                                            | ADV<br>VS                    | //<br>()                                                                                             | AOD20220001927C202600165 |
| 207 | D-CONTC/46230/2026                 | SUKANTA KUMAR PRADHAN<br>VS<br>N. THIRUMALA NAIK ,COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION/DEPTT.                                             | ADV<br>VS                    | //<br>()                                                                                             | AOD20220001927C202600166 |
| 208 | D-CONTC/46231/2026                 | MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, SANIMAL, BARGARH<br>VS<br>DR. N. THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT. | HODL, SANIMAL, BARGARH<br>VS | //<br>()                                                                                             | AOD20220001927C202600167 |
| 209 | D-CRLA/29689/2026                  | DUMBI SINGH BANARA @ PANDYA<br>VS<br>STATE OF ODISHA                                                                                                      | RAJENDRA NARAYAN ROUT<br>VS  | SARAT /45 /2019<br>()                                                                                | AOR20220001558C202600193 |
| 210 | D-CRLA/29707/2026<br>CRLA/921/2026 | TAPAS KUAMR MISHRA<br>VS<br>REPUBLIC OF INDIA                                                                                                             | DEBA PRASAD DAS<br>VS        | BHUBANESWAR CBI /2 /2017<br>SPECIAL JUDGE (CBI-I -CUM-PMLA),BHUBANESWAR(Khordha )<br>TR/0000008/2017 |                          |
| 211 | D-CRLA/29863/2026                  | DHANIA @ DHANESWAR SAMAL<br>VS<br>STATE OF ODISHA                                                                                                         | GAGAN BIHARI SINGH<br>VS     | JAGATPUR /427 /2024<br>()                                                                            |                          |
| 212 | D-CRLA/29909/2026                  | SUMANTA DIGAL<br>VS<br>STATE OF ODISHA                                                                                                                    | SUSANTA KUMAR LENKA<br>VS    | RAIKIA /24 /2019<br>()                                                                               | AOR20220001299C202600077 |
| 213 | D-CRLA/29923/2026                  | NITYANANDA MOHANTY<br>VS<br>STATE OF ODISHA(VIG.)                                                                                                         | SASHIBHUSAN DAS<br>VS        | CUTTACK VIGILANCE /10 /2003<br>()                                                                    |                          |
| 214 | D-CRLA/29934/2026                  | SANDA PANGI<br>VS<br>STATE OF ODISHA                                                                                                                      | PRANAB KUMAR DAS<br>VS       | DAMANJODI /37 /2022<br>()                                                                            |                          |
| 215 | D-CRLA/29992/2026                  | AJAY KUMAR PATRA<br>VS<br>Satae Of Odisha                                                                                                                 | PARTHA SARATHI DAS<br>VS     | //<br>()                                                                                             | AOD20240000364C202600232 |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                      | COUNSEL OF PETNR./APPEL    | PS/ LOWER COURT CASE              | E-Filing No              |
|-----|--------------------|-----------------------------------------------------------|----------------------------|-----------------------------------|--------------------------|
| 216 | D-CRLLP/29997/2026 | STATE OF ODISHA<br>VS<br>OMM OR MINAKETAN TANDI OR TANDIA | AGODISHA<br>VS             | //<br>()                          | LOD20240000200C202600324 |
| 217 | D-CRLLP/30005/2026 | STATE OF ODISHA<br>VS<br>BHUBANA GARADA                   | ADVOCATE GENERAL<br>VS     | //<br>()                          | LOD20240000194C202600345 |
| 218 | D-CRLMA/29967/2026 | SUBASH CHANDRA SWAIN<br>VS<br>STATE OF ODISHA             | KABIR KUMAR JENA<br>VS     | KENDRAPARA SADAR /282 /2022<br>() |                          |
| 219 | D-CRLMC/29685/2026 | BHAGABAN SWAIN<br>VS<br>STATE OF ODISHA                   | SOUBHAGYA KUMAR DASH<br>VS | DHARAKOT PS /281 /2024<br>()      | AOR20220001631C202600291 |
| 220 | D-CRLMC/29686/2026 | SANTANU SAHU<br>VS<br>STATE OF ODISHA                     | ASUTOSH TRIPATHY<br>VS     | ANGUL TOWN /71 /2022<br>()        | AOR20220001648C202600070 |
| 221 | D-CRLMC/29700/2026 | BENUDHAR MALIK<br>VS<br>STATE OF ODISHA(VIG.)             | RATIKANTA MOHAPATRA<br>VS  | CUTTACK VIGILANCE /8 /2009<br>()  |                          |
| 222 | D-CRLMC/29724/2026 | MOHAMMAD IRSHAD<br>VS<br>STATE OF ODISHA                  | BISWARANJAN DALAI<br>VS    | BADAGODA P.S. /390 /2017<br>()    | AOR20220003722C202600183 |
| 223 | D-CRLMC/29727/2026 | SRIKANTA MAHAKUD @ MAHAKUDA<br>VS<br>STATE OF ODISHA      | JYOTI RANJAN PUROHIT<br>VS | BOUDH /268 /2022<br>()            |                          |
| 224 | D-CRLMC/29738/2026 | SURENDRA KUDEI<br>VS<br>STATE OF ODISHA                   | ANIRUDHA DAS<br>VS         | PHIRINGIA /287 /2025<br>()        |                          |
| 225 | D-CRLMC/29749/2026 | BISHALA RANA @ BISWAL RANA<br>VS<br>STATE OF ODISHA       | ANIRUDHA DAS<br>VS         | PHIRINGIA /287 /2025<br>()        |                          |
| 226 | D-CRLMC/29765/2026 | PRASANTA SWAIN<br>VS<br>STATE OF ODISHA                   | ASHOK KUMAR BEHERA<br>VS   | KUJANGA /120 /2025<br>()          |                          |
| 227 | D-CRLMC/29766/2026 | PRASANTA SWAIN                                            | ASHOK KUMAR BEHERA         | KUJANGA /121 /2025                |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL         | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE         | E-Filing No              |
|-----|--------------------|------------------------------|-------------------------|------------------------------|--------------------------|
|     |                    | VS                           | VS                      | ()                           |                          |
|     |                    | STATE OF ODISHA              |                         | //                           |                          |
| 228 | D-CRLMC/29769/2026 | ABHISHEK PAREEK              | RAMAKANTA PANDA         | ATHGARH /58 /2022            | AOD20240000348C202600032 |
|     |                    | VS                           | VS                      | ()                           |                          |
|     |                    | STATE OF ODISHA              |                         | //                           |                          |
| 229 | D-CRLMC/29779/2026 | SUNIL KUMAR D.               | BIRAJA PRASANNA DAS     | RAYAGADA TOWN /404 /2024     |                          |
|     |                    | VS                           | VS                      | ()                           |                          |
|     |                    | STATE OF ODISHA              |                         | //                           |                          |
| 230 | D-CRLMC/29788/2026 | GOPINATHA SETHI @ GOPI SETHI | JUGALA KISHORE PANDA    | TARBHA /159 /2021            |                          |
|     |                    | VS                           | VS                      | ()                           |                          |
|     |                    | STATE OF ODISHA              |                         | //                           |                          |
| 231 | D-CRLMC/29815/2026 | SHESADEV DEEP                | BIKASH KARNA            | KANTAMAL /81 /2018           |                          |
|     |                    | VS                           | VS                      | ()                           |                          |
|     |                    | STATE OF ODISHA              |                         | //                           |                          |
| 232 | D-CRLMC/29836/2026 | NIRMAL CHANDRA BAL           | JAGADIP SAHOO           | //                           | AOD20250001139C202600032 |
|     |                    | VS                           | VS                      | ()                           |                          |
|     |                    | STATE OF ODISHA              |                         | //                           |                          |
| 233 | D-CRLMC/29843/2026 | RAMA SWAIN                   | RASHMI RANJAN MISHRA    | BADAMBADI /104 /2018         |                          |
|     |                    | VS                           | VS                      | ()                           |                          |
|     |                    | STATE OF ODISHA              |                         | //                           |                          |
| 234 | D-CRLMC/29877/2026 | HRUDANANDA DASH              | PITAMBAR JENA           | BASUDEVPUR /298 /2026        |                          |
|     |                    | VS                           | VS                      | ()                           |                          |
|     |                    | STATE OF ODISHA              |                         | //                           |                          |
| 235 | D-CRLMC/29889/2026 | NEELAM @ NILAM KUMAR SWAIN   | SOUBHAGYA SWAIN         | SPECIAL CRIME UNIT /19 /2026 | AOR20220001296C202600137 |
|     |                    | VS                           | VS                      | ()                           |                          |
|     |                    | STATE OF ODISHA              |                         | //                           |                          |
| 236 | D-CRLMC/29895/2026 | SIBASISH SAHU                | MANAS KUMAR CHAND       | BAIDYANATHPUR /434 /2026     |                          |
|     |                    | VS                           | VS                      | ()                           |                          |
|     |                    | STATE OF ODISHA              |                         | //                           |                          |
| 237 | D-CRLMC/29896/2026 | MAHENDRA BISWAL              | BRAHMANANDA TRIPATHY    | CHANDRASEKHARPUR /530 /2023  |                          |
|     |                    | VS                           | VS                      | ()                           |                          |
|     |                    | STATE OF ODISHA              |                         | //                           |                          |
| 238 | D-CRLMC/29897/2026 | ISHAK PRADHAN                | LAMBODOR ACHARI         | DARINGBADI /163 /2018        | AOR20220001311C202600133 |
|     |                    | VS                           | VS                      | ()                           |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                         | COUNSEL OF PETNR./APPEL      | PS/ LOWER COURT CASE                      | E-Filing No              |
|-----|--------------------|--------------------------------------------------------------|------------------------------|-------------------------------------------|--------------------------|
| 239 | D-CRLMC/29902/2026 | STATE OF ODISHA<br>TARUN KUMAR DASH<br>VS                    | SUSANTA KUMAR LENKA<br>VS    | //<br>MAHILA P.S.(BBSR) /148 /2008<br>()  | AOR20220001299C202600076 |
| 240 | D-CRLMC/29906/2026 | STATE OF ODISHA<br>D VENKATESH ALIAS ENKITI<br>VS            | KURESH PRASAD DASH<br>VS     | //<br>//<br>()                            | AOR20220001390C202600039 |
| 241 | D-CRLMC/29910/2026 | STATE OF ODISHA<br>RANJIT KUMAR JENA ALIAS RANJIT JENA<br>VS | SANTOSH KUMAR MAHANTY<br>VS  | //<br>//<br>()                            | AOD20240000242C202600261 |
| 242 | D-CRLMC/29927/2026 | STATE OF ODISHA<br>RAMESH KUMAR MISHRA @ RAMESH MISHRA<br>VS | SUBHRANSU SEKHAR PANDA<br>VS | //<br>BIDANASI /308 /2026<br>()           |                          |
| 243 | D-CRLMC/29931/2026 | STATE OF ODISHA<br>BUNTY KHARA @ BHARAT KHARA<br>VS          | SASANKA SEKHAR DAS<br>VS     | //<br>SUNABEDA /146 /2021<br>()           |                          |
| 244 | D-CRLMC/29937/2026 | STATE OF ODISHA<br>DURYODHAN MEHER<br>VS                     | SATYAJIT MOHAPATRA<br>VS     | //<br>SAMBALPUR VIGILANCE /23 /2022<br>() |                          |
| 245 | D-CRLMC/29938/2026 | STATE OF ODISHA(VIG.)<br>GUDU @ ASHUTOSH KAR<br>VS           | PRAVASH CHANDRA JENA<br>VS   | //<br>DHENKANAL TOWN /732 /2024<br>()     |                          |
| 246 | D-CRLMC/29941/2026 | STATE OF ODISHA<br>BADAL @ LALATENDU DAS<br>VS               | SIDHARTHA MISHRA<br>VS       | //<br>PURIGHAT /8 /2018<br>()             |                          |
| 247 | D-CRLMC/29946/2026 | STATE OF ODISHA<br>BISWAPRAKASH DAS ALIAS DHANI<br>VS        | BISWARANJAN DALAI<br>VS      | //<br>//<br>()                            | AOR20220003722C202600182 |
| 248 | D-CRLMC/29949/2026 | STATE OF ODISHA<br>KANHU @ SATRUGHNA PARIDA<br>VS            | KAUSHAL HUSSAIN<br>VS        | //<br>RANPUR /65 /2013<br>()              |                          |
| 249 | D-CRLMC/29960/2026 | STATE OF ODISHA<br>NIRMAL PRADHAN<br>VS<br>State Of Odisha   | HAREKRUSHNA DASH<br>VS       | //<br>//<br>()<br>//                      | AOD20240000001C202600086 |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                       | COUNSEL OF PETNR./APPEL          | PS/ LOWER COURT CASE           | E-Filing No              |
|-----|--------------------|------------------------------------------------------------|----------------------------------|--------------------------------|--------------------------|
| 250 | D-CRLMC/29961/2026 | GIRISH CHANDRA BISWAL<br>VS<br>MANORANJAN DUTA             | SOUMYA RANJAN DAS<br>VS          | / /0<br>0<br>//                |                          |
| 251 | D-CRLMC/29976/2026 | DEBABRATA PANDA<br>VS<br>M/S. TM CONSTRUCTION, BHUBANESWAR | DR. PRABHU PRASANNA BEHERA<br>VS | / /0<br>0<br>//                |                          |
| 252 | D-CRLMC/29988/2026 | Sangram Mukhi and Another<br>VS<br>State of Orissa         | Kedarnath saho<br>VS             | / /<br>0<br>//                 | AOD20230000656C202600018 |
| 253 | D-CRLMC/29990/2026 | ARINDAM RAY<br>VS<br>STATE OF ODISHA                       | Rakesh Kumar Das<br>VS           | / /<br>0<br>//                 | AOR20220001298C202600059 |
| 254 | D-CRLMP/29704/2026 | SANTILATA DAS<br>VS<br>STATE OF ODISHA                     | ASHOK KUMAR SAHOO<br>VS          | / /<br>0<br>//                 | AOD20240000557C202600119 |
| 255 | D-CRLMP/29720/2026 | MANASMITA DASH<br>VS<br>STATE OF ODISHA                    | PRAMOD CHANDRA SEJPADA<br>VS     | / /0<br>0<br>//                |                          |
| 256 | D-CRLMP/29744/2026 | JANKI ROUT<br>VS<br>STATE OF ODISHA                        | ABESH KAMAL<br>VS                | CHOUDWAR /635 /2026<br>0<br>// | AOR20230000513C202600011 |
| 257 | D-CRLMP/29768/2026 | UDAY NARAYAN MOHAPATRA<br>VS<br>STATE OF ODISHA            | RAMAKANTA PANDA<br>VS            | GOPALPUR /114 /2025<br>0<br>// | AOD20240000348C202600033 |
| 258 | D-CRLMP/29775/2026 | BABAJEE MISHRA<br>VS<br>STATE OF ODISHA                    | PABITRA KUMAR NAYAK<br>VS        | / /0<br>0<br>//                |                          |
| 259 | D-CRLMP/29850/2026 | SK KHWAJA HUSSAIN<br>VS<br>STATE OF ODISHA                 | BISHWARANJAN SAHU<br>VS          | / /0<br>0<br>//                |                          |
| 260 | D-CRLMP/29853/2026 | NILAMANI SETHI<br>VS<br>STATE OF ODISHA                    | BHABANI SHANKAR DASPARIDA<br>VS  | / /0<br>0<br>//                |                          |
| 261 | D-CRLMP/29862/2026 | SMARAK SAHOO                                               | PRAGYAN PARAMITA MOHANTY         | / /0                           |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                | COUNSEL OF PETNR./APPEL  | PS/ LOWER COURT CASE | E-Filing No              |
|-----|---------------------|-------------------------------------|--------------------------|----------------------|--------------------------|
|     |                     | VS                                  | VS                       | 0                    |                          |
|     |                     | SHEETAL SAHOO                       |                          | //                   |                          |
| 262 | D-CRLMP/29870/2026  | SMRUTI MISHRA                       | BISWAMBAR MOHANTY        | //0                  |                          |
|     |                     | VS                                  | VS                       | 0                    |                          |
|     |                     | SAROJ KUMAR MISHRA                  |                          | //                   |                          |
| 263 | D-CRLMP/29893/2026  | CHILD WELFARE COMMITTEE BALANGIR    | JAGABANDHU SAHU          | //                   | AOR20220001487C202600142 |
|     |                     | VS                                  | VS                       | 0                    |                          |
|     |                     | STATE OF ODISHA                     |                          | //                   |                          |
| 264 | D-CRLMP/29908/2026  | KARTIK KUMAR DAS                    | AJIT PARIJA              | //0                  |                          |
|     |                     | VS                                  | VS                       | 0                    |                          |
|     |                     | STATE OF ODISHA                     |                          | //                   |                          |
| 265 | D-CRLMP/29916/2026  | GOURAHARI PRADHAN                   | HEMANT KUMAR MUND        | //0                  |                          |
|     |                     | VS                                  | VS                       | 0                    |                          |
|     |                     | STATE OF ODISHA                     |                          | //                   |                          |
| 266 | D-CRLMP/29935/2026  | JITENDRA KUMAR NAYAK@JITENDRA NAYAK | LAXMINARAYAN RAYATSINGH  | //                   | AOD20240000645C202600035 |
|     |                     | VS                                  | VS                       | 0                    |                          |
|     |                     | STATE OF ODISHA                     |                          | //                   |                          |
| 267 | D-CRLMP/29945/2026  | DURGA CHARAN BARIK @ BISHU          | SANTOSH KUMAR SAMANTARAY | //0                  |                          |
|     |                     | VS                                  | VS                       | 0                    |                          |
|     |                     | MILAN MAHAHATRA@MAHAPATRA           |                          | //                   |                          |
| 268 | D-CRLMP/29993/2026  | Pabitra Barik                       | Suryakanta Palai         | //                   | AOR20220004106C202600099 |
|     |                     | VS                                  | VS                       | 0                    |                          |
|     |                     | State Of Odisha                     |                          | //                   |                          |
| 269 | D-CRLMP/30002/2026  | DAMODAR SWAIN                       | ACHYUTANANDA PATTANAIK   | //                   | AOD20240000586C202600291 |
|     |                     | VS                                  | VS                       | 0                    |                          |
|     |                     | STATE OF ODISHA                     |                          | //                   |                          |
| 270 | D-CRLREV/29920/2026 | MUNAL @ MRUNAL SAMAL                | RAMESH CHANDRA MAHARANA  | //0                  |                          |
|     |                     | VS                                  | VS                       | 0                    |                          |
|     |                     | STATE OF ODISHA                     |                          | //                   |                          |
| 271 | D-CRLREV/29948/2026 | PRIYABRATA TRIPATHY                 | Manoranjan Das           | //                   | AOR20220000053C202600084 |
|     |                     | VS                                  | VS                       | 0                    |                          |
|     |                     | PANKAJ KUMAR MAJHI                  |                          | //                   |                          |
| 272 | D-EXP/45901/2026    | KRISHNA KUMARI SAHOO                | BANSHIDHAR SATAPATHY     | //                   |                          |
|     |                     | VS                                  | VS                       | 0                    |                          |

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## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                                                                    | COUNSEL OF PETNR./APPEL                   | PS/ LOWER COURT CASE      | E-Filing No              |
|-----|--------------------|-------------------------------------------------------------------------------------------------------------------------|-------------------------------------------|---------------------------|--------------------------|
| 273 | D-EXP/45993/2026   | BIBHUTI BHUSAN NAYAK, IAS COLLECTOR-CUM-CHIEF EXECUTIVE OFFICER, ZILLA PARISHAD, BOUDH<br>HEMANTA KUMAR MAHAPATRA<br>VS | MOHIT KUMAR PATI<br>VS                    | //<br>0                   | AOR20220001535C202600308 |
| 274 | D-EXP/46005/2026   | SUBHA SARMA, PRINCIPAL SECRETARY, WATER RESOURCES, DEPARTMENT, ODISHA<br>SARAT CHANDRA MISHRA<br>VS                     | RAMESH CHANDRA PRAHARAJ<br>VS             | //<br>0                   |                          |
| 275 | D-GUAP/46088/2026  | STATE OF ODISHA<br>MAMALI DAKUA<br>VS                                                                                   | RAJAT KUMAR PANDA<br>VS                   | //<br>0                   |                          |
| 276 | D-ITA/46067/2026   | MANORANJAN DAKUA<br>PCIT 1, AAYAKAR BHAWAN, BHUBANESWAR<br>VS                                                           | SUBASH CHANDRA MOHANTY, SR.S.C(I.T)<br>VS | //<br>0                   | AOD20220001916C202600022 |
| 277 | D-JCRLA/29849/2026 | ALOK KHATUA<br>ARABINDA NAIK<br>VS                                                                                      | ADV.<br>VS                                | JARAPADA /276 /2020<br>0  |                          |
| 278 | D-JCRLA/29857/2026 | STATE OF ODISHA<br>KALANDI ROUT<br>VS                                                                                   | ADV.<br>VS                                | //<br>0                   |                          |
| 279 | D-JCRLA/29859/2026 | STATE OF ODISHA<br>BISIKESAN NAIK<br>VS                                                                                 | ADV.<br>VS                                | KAPTIPADA /329 /2022<br>0 |                          |
| 280 | D-JCRLA/29865/2026 | STATE OF ODISHA<br>RABINDRA PANDA<br>VS                                                                                 | ADV.<br>VS                                | DHARMASALA /97 /2014<br>0 |                          |
| 281 | D-MACA/45909/2026  | STATE OF ODISHA<br>HARI PRASAD DAS<br>VS                                                                                | PRADEEP KUMAR MISHRA<br>VS                | //<br>0                   |                          |
| 282 | D-MACA/45917/2026  | AKHAYA KUMAR PANIGRAHI56<br>RAMITA DEVI<br>VS                                                                           | BIRANCHI NARAYAN RATH<br>VS               | //<br>0                   |                          |
| 283 | D-MACA/45957/2026  | NASIBUL HODA<br>NAMITA ROUT<br>VS                                                                                       | BISHNU BRATA SINGH<br>VS                  | //<br>0                   |                          |
|     |                    | NAKHAN MUKHARJEE                                                                                                        |                                           | //                        |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL                                                                               | COUNSEL OF PETNR./APPEL            | PS/ LOWER COURT CASE | E-Filing No |
|-----|-------------------|----------------------------------------------------------------------------------------------------|------------------------------------|----------------------|-------------|
| 284 | D-MACA/45962/2026 | NATIONAL INSURANCE CO. LTD., BHUBANESWAR<br>VS<br>HADIBANDHU PRADHAN                               | PRASANTA KUMAR MAHALI<br>VS<br>VS  | //<br>0<br>//        |             |
| 285 | D-MACA/45963/2026 | SEEMA BOSE<br>VS<br>RATIKANTA PARIDA                                                               | PRADEEP KUMAR MISHRA<br>VS<br>VS   | //<br>0<br>//        |             |
| 286 | D-MACA/45965/2026 | HARI SOREN<br>VS<br>SANGHAMITRA DAS                                                                | BISHNU BRATA SINGH<br>VS<br>VS     | //<br>0<br>//        |             |
| 287 | D-MACA/45982/2026 | RANJULATA JENA<br>VS<br>SANJIB PRADHAN                                                             | BISHNU BRATA SINGH<br>VS<br>VS     | //<br>0<br>//        |             |
| 288 | D-MACA/45995/2026 | RANJITA PATRA<br>VS<br>SUBASH CHANDRA ROUT                                                         | BISHNU BRATA SINGH<br>VS<br>VS     | //<br>0<br>//        |             |
| 289 | D-MACA/45996/2026 | DUSMANTA BEHERA<br>VS<br>NIDRABATI MOHANTA                                                         | HEMANTA KUMAR MOHANTA<br>VS<br>VS  | //<br>0<br>//        |             |
| 290 | D-MACA/46008/2026 | UNITED INDIA INSURANCE CO. LTD., CUTTACK<br>VS<br>TASLIMA NASRIN                                   | RAMESH CHANDRA SAHOO-1<br>VS<br>VS | //<br>0<br>//        |             |
| 291 | D-MACA/46021/2026 | THE ORIENTAL INSURANCE CO. LTD., KHURDA<br>VS<br>RANJAN KUMAR MOHAPATRA                            | SANTOSH KUMAR MOHANTY<br>VS<br>VS  | //<br>0<br>//        |             |
| 292 | D-MACA/46043/2026 | THE DIVISIONAL MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD., CUTTACK<br>VS<br>SANTOSH KUMAR SWAIN | SANTOSH KUMAR SWAIN<br>VS<br>VS    | //<br>0<br>//        |             |
| 293 | D-MACA/46045/2026 | THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD., Bhubaneswar<br>VS<br>LIPSA RANI PATRA     | MAHESH KUMAR SINGH<br>VS<br>VS     | //<br>0<br>//        |             |
| 294 | D-MACA/46047/2026 | MANAGER(LEGAL), ROYAL SUNDARAM GENERAL INSURANCE COMPANY LTD., BHUBANESWAR<br>VS<br>BHIKARI JETHI  | INDRA KUMAR<br>VS<br>VS            | //<br>0<br>//        |             |
| 295 | D-MACA/46193/2026 | SADI ADILACHIMI REDDY                                                                              | DEBASISH SAMAL                     | //                   |             |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                          | COUNSEL OF PETNR./APPEL  | PS/ LOWER COURT CASE | E-Filing No              |
|-----|---------------------|-----------------------------------------------|--------------------------|----------------------|--------------------------|
|     |                     | VS                                            | VS                       | 0                    |                          |
|     |                     | LALIT KUMAR MANASINGH                         |                          | //                   |                          |
| 296 | D-MATA/46128/2026   | KRISHNA PRIYA BARAL                           | BIKRAM CHANDRA GHADEI    | //                   |                          |
|     |                     | VS                                            | VS                       | 0                    |                          |
|     |                     | SANJIB KUMAR BHATTA                           |                          | //                   |                          |
| 297 | D-MATA/46162/2026   | SARMISTHA PATTNAIK                            | SUDESHNA PAL             | //                   |                          |
|     |                     | VS                                            | VS                       | 0                    |                          |
|     |                     | BIJAYA PATTANAIK                              |                          | //                   |                          |
| 298 | D-RPFAM/45994/2026  | JITENDRA KUMAR BEHERA                         | PANCHANAN PANIGRAHI      | //                   | AOD20250000009C202600118 |
|     |                     | VS                                            | VS                       | 0                    |                          |
|     |                     | SUNITA BEHERA                                 |                          | //                   |                          |
| 299 | D-RPFAM/46096/2026  | PRASANTA KUMAR SAHOO                          | PRAVASHA PUJAREE PARIDA  | //                   |                          |
|     |                     | VS                                            | VS                       | 0                    |                          |
|     |                     | RASHMI REKHA SAHOO                            |                          | //                   |                          |
| 300 | D-RSA/45955/2026    | DEBARAJ MOHANTY                               | SUSMITA PATTNAIK         | //                   |                          |
|     |                     | VS                                            | VS                       | 0                    |                          |
|     |                     | BHAGABAN MOHANTY                              |                          | //                   |                          |
| 301 | D-RSA/46048/2026    | MINATI SAHOO                                  | AJAYA KUMAR PRADHAN      | //                   |                          |
|     |                     | VS                                            | VS                       | 0                    |                          |
|     |                     | PRATAP PAHANTASINGH @ SWAIN                   |                          | //                   |                          |
| 302 | D-RSA/46200/2026    | NABONATH MISHRA                               | M MALLESWARAM            | //                   | AOR20220000459C202600004 |
|     |                     | VS                                            | VS                       | 0                    |                          |
|     |                     | RAJENDRA PRASAD AGARWAL                       |                          | //                   |                          |
| 303 | D-RSA/46208/2026    | M/S KRUSHNA CHANDRA BUILDCON (P) LTD., GANJAM | PRABIN DAS               | //                   |                          |
|     |                     | VS                                            | VS                       | 0                    |                          |
|     |                     | PURNA CHANDRA SAHU                            |                          | //                   |                          |
| 304 | D-RSA/46228/2026    | SARASWATI BENUPANI                            | Dhananjaya Mund          | //                   | AOR20220001492C202600230 |
|     |                     | VS                                            | VS                       | 0                    |                          |
|     |                     | BASANTA KUMAR NAIK                            |                          | //                   |                          |
| 305 | D-SAO/46118/2026    | KRISHNA MISTRY                                | PRAGYAN PARAMITA MOHANTY | //                   |                          |
|     |                     | VS                                            | VS                       | 0                    |                          |
|     |                     | DIPALI MISTRY                                 |                          | //                   |                          |
| 306 | D-TRP(C)/46107/2026 | SHIBANI DEO                                   | TUKUNA KUMAR MISHRA      | //                   |                          |
|     |                     | VS                                            | VS                       | 0                    |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                                                                                                                                                            | COUNSEL OF PETNR./APPEL           | PS/ LOWER COURT CASE | E-Filing No              |
|-----|---------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------|----------------------|--------------------------|
| 307 | D-TRP(C)/46210/2026 | PANKAJ KUMAR SINGH SAMANT<br>SWARNAPRAVA MAHARANA @ RANA<br>VS<br>PRAFULLA RANA                                                                                                 | SATYAJIT MOHAPATRA<br>VS          | //<br>//<br>0<br>//  |                          |
| 308 | D-TRP(C)/46216/2026 | ITISHREE SAHOO<br>VS<br>AJITABH SAHOO                                                                                                                                           | HRUDANANDA MOHAPATRA<br>VS        | //<br>0<br>//        |                          |
| 309 | D-WA/46016/2026     | THE BUSINESS HEAD, THE BISRA STONE LIME COMPANY LIMITED, BIRMITRAPUR<br>VS<br>THE APPELLATE AUTHORITY UNDER PAYMENT OF GRATUITY ACT 1972 CUM DY CHIEF LABOUR COMMISSIONER, BBSR | PANRIN LIMITED, BIRMITRAPUR<br>VS | //<br>0              | AOR20230001351C202600006 |
| 310 | D-WA/46031/2026     | THE BUSINESS HEAD, THE BISRA STONE LIME COMPANY LIMITED, BIRMITRAPUR<br>VS<br>THE APPELLATE AUTHORITY UNDER PAYMENT OF GRATUITY ACT 1972 CUM DY CHIEF LABOUR COMMISSIONER, BBSR | PANRIN LIMITED, BIRMITRAPUR<br>VS | //<br>0              | AOR20230001351C202600007 |
| 311 | D-WA/46082/2026     | ODISHA SMALL INDUSTRIES CORPORATION LTD., CUTTACK<br>VS<br>SALILA PATTHAIK                                                                                                      | ADWONANT GENERAL<br>VS            | //<br>0<br>//        |                          |
| 312 | D-WA/46150/2026     | SUPERINTENDING ENGINEER OF CUTTACK INVESTIGATION DIVISION<br>VS<br>PURNA CHANDRA SAHOO                                                                                          | KATMOHANTY, A.G.A<br>VS           | //<br>0<br>//        | LOD20240000172C202600317 |
| 313 | D-WA/46153/2026     | SUPERINTENDING ENGINEER OF CUTTACK INVESTIGATION DIVISION<br>VS<br>UDAYANATH DAKUA                                                                                              | ADWONANT GENERAL<br>VS            | //<br>0<br>//        | LOD20240000200C202600322 |
| 314 | D-WA/46156/2026     | SUPERINTENDING ENGINEER, CUTTACK INVESTIGATION DIVISION<br>VS<br>ADWAIT KUMAR MOHANTY                                                                                           | ADWONANT GENERAL<br>VS            | //<br>0<br>//        | LOD20240000194C202600342 |
| 315 | D-WA/46158/2026     | ADDITIONAL CHIEF SECRETARY OF HOME DEPT<br>VS<br>SATISH CHANDRA RAY                                                                                                             | AGODISHA<br>VS                    | //<br>0<br>//        | LOD20240000200C202600323 |
| 316 | D-WA/46159/2026     | SUPERINTENDING ENGINEER, CUTTACK INVESTIGATION DIVISION<br>VS<br>JAGANNATH PRADHAN                                                                                              | ADWONANT GENERAL<br>VS            | //<br>0<br>//        | LOD20240000194C202600343 |
| 317 | D-WA/46167/2026     | PRATAP KUMAR SINGH<br>VS<br>STATE OF ODISHA                                                                                                                                     | KOUSIK ANANDA GURU<br>VS          | //<br>0<br>//        |                          |

# ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                | COUNSEL OF PETNR./APPEL                          | PS/ LOWER COURT CASE | E-Filing No              |
|-----|----------------------------------------|-------------------------------------------------------------------------------------|--------------------------------------------------|----------------------|--------------------------|
| 318 | D-WA/46202/2026                        | SUPERINTENDING ENGINEER OF CUTTACK INVESTIGATION DIVISION<br>VS<br>KUMA DEI         | GAUTAM KISHAN<br>VS<br>RAJKISHORE SWAIN          | //<br>0<br>//        | LOD20240000172C202600318 |
| 319 | D-WA/46215/2026                        | BRAJAKISHORE SAHOO<br>VS<br>STATE OF ODISHA                                         | RAJKISHORE SWAIN<br>VS<br>BANSIDHAR SATAPATHY    | //<br>0<br>//        |                          |
| 320 | D-WP(C)/45892/2026                     | MANOJA MANJARI THATOI<br>VS<br>STATE OF ODISHA                                      | BANSIDHAR SATAPATHY<br>VS<br>BANSIDHAR SATAPATHY | //<br>0<br>//        |                          |
| 321 | D-WP(C)/45894/2026                     | SANTANU KUMAR SAGADIA<br>VS<br>STATE OF ODISHA                                      | BANSIDHAR SATAPATHY<br>VS<br>BANSIDHAR SATAPATHY | //<br>0<br>//        |                          |
| 322 | D-WP(C)/45895/2026                     | RANJITA PANIGRAHI<br>VS<br>STATE OF ODISHA                                          | BANSIDHAR SATAPATHY<br>VS<br>ANUPAM RATH         | //<br>0<br>//        |                          |
| 323 | D-WP(C)/45896/2026<br>WP(C)/31668/2026 | MUNRANI MOHANTY<br>VS<br>STATE OF ODISHA                                            | ANUPAM RATH<br>VS<br>SUSHANTA KUMAR MISHRA       | //<br>0<br>//        |                          |
| 324 | D-WP(C)/45897/2026<br>WP(C)/31735/2026 | JAYANTI PANDA<br>VS<br>STATE OF ODISHA                                              | SUSHANTA KUMAR MISHRA<br>VS<br>KUNAL KUMAR SWAIN | //<br>0<br>//        |                          |
| 325 | D-WP(C)/45898/2026<br>WP(C)/31685/2026 | RANJITA SAHU<br>VS<br>STATE OF ODISHA                                               | KUNAL KUMAR SWAIN<br>VS<br>SUSHANTA KUMAR MISHRA | //<br>0<br>//        |                          |
| 326 | D-WP(C)/45899/2026<br>WP(C)/31713/2026 | JITENDRA NATH MAHANTA<br>VS<br>STATE OF ODISHA                                      | SUSHANTA KUMAR MISHRA<br>VS<br>DAITARI BEHERA    | //<br>0<br>//        |                          |
| 327 | D-WP(C)/45900/2026<br>WP(C)/31704/2026 | MANAS PATRA<br>VS<br>ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, JAGATSINGHPUR | DAITARI BEHERA<br>VS<br>KUNAL KUMAR SWAIN        | //<br>0<br>//        |                          |
| 328 | D-WP(C)/45902/2026<br>WP(C)/31709/2026 | RAJESH KUMAR TARINI<br>VS<br>STATE OF ODISHA                                        | KUNAL KUMAR SWAIN<br>VS<br>DAITARI BEHERA        | //<br>0<br>//        |                          |
| 329 | D-WP(C)/45903/2026                     | M/S.SRADHA PHARMACIUTICALS, CUTTACK                                                 | DAITARI BEHERA                                   | //                   |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                | COUNSEL OF PETNR./APPEL   | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|---------------------------------------------------------------------|---------------------------|----------------------|--------------------------|
|     | WP(C)/31710/2026   | VS                                                                  | VS                        | 0                    |                          |
|     |                    | CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK                     |                           | //                   |                          |
| 330 | D-WP(C)/45904/2026 | CHANDAN KUMAR BATHUAL                                               | PRASANTA KUMAR MISHRA     | //                   |                          |
|     | WP(C)/31756/2026   | VS                                                                  | VS                        | 0                    |                          |
|     |                    | SUPERINTENDENT, CGST AND CENTRAL EXCISE, CUTTACK-III RANGE, CUTTACK |                           | //                   |                          |
| 331 | D-WP(C)/45905/2026 | RUDRA PRASAD MUDULI                                                 | TATHAGATA SAHOO           | //                   | AOD20240000806C202600065 |
|     | WP(C)/31688/2026   | VS                                                                  | VS                        | 0                    |                          |
|     |                    | STATE OF ODISHA                                                     |                           | //                   |                          |
| 332 | D-WP(C)/45906/2026 | SUNIL KUMAR JOSHI                                                   | PRADIPTA KUMAR PATTANAYAK | //                   |                          |
|     |                    | VS                                                                  | VS                        | 0                    |                          |
|     |                    | STATE OF ODISHA                                                     |                           | //                   |                          |
| 333 | D-WP(C)/45907/2026 | RAJ KISHORE BHANJA                                                  | PRADIPTA KUMAR PATTANAYAK | //                   |                          |
|     |                    | VS                                                                  | VS                        | 0                    |                          |
|     |                    | STATE OF ODISHA                                                     |                           | //                   |                          |
| 334 | D-WP(C)/45908/2026 | SANTOSH KUMAR MAHAKUR                                               | PRADIPTA KUMAR PATTANAYAK | //                   |                          |
|     |                    | VS                                                                  | VS                        | 0                    |                          |
|     |                    | STATE OF ODISHA                                                     |                           | //                   |                          |
| 335 | D-WP(C)/45910/2026 | PRIYANKA PRIYADARSHINI                                              | SIDHANT DWIBEDI           | //                   |                          |
|     | WP(C)/31692/2026   | VS                                                                  | VS                        | 0                    |                          |
|     |                    | STATE OF ODISHA                                                     |                           | //                   |                          |
| 336 | D-WP(C)/45911/2026 | DURYODHAN BISI                                                      | LAXMI PRASAD DWIVEDI      | //                   |                          |
|     | WP(C)/31715/2026   | VS                                                                  | VS                        | 0                    |                          |
|     |                    | STATE OF ODISHA                                                     |                           | //                   |                          |
| 337 | D-WP(C)/45912/2026 | ARUN KUMAR GARNAYAK                                                 | SHARMISTHA SAMAL          | //                   |                          |
|     |                    | VS                                                                  | VS                        | 0                    |                          |
|     |                    | STATE OF ODISHA                                                     |                           | //                   |                          |
| 338 | D-WP(C)/45914/2026 | HEMALATA PATEL                                                      | SHARMISTHA SAMAL          | //                   |                          |
|     |                    | VS                                                                  | VS                        | 0                    |                          |
|     |                    | STATE OF ODISHA                                                     |                           | //                   |                          |
| 339 | D-WP(C)/45915/2026 | SURESH CHANDRA DASH                                                 | SHARMISTHA SAMAL          | //                   |                          |
|     |                    | VS                                                                  | VS                        | 0                    |                          |
|     |                    | STATE OF ODISHA                                                     |                           | //                   |                          |
| 340 | D-WP(C)/45918/2026 | DILIP KUMAR PATEL                                                   | SHARMISTHA SAMAL          | //                   |                          |
|     |                    | VS                                                                  | VS                        | 0                    |                          |

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FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                       | COUNSEL OF PETNR./APPEL       | PS/ LOWER COURT CASE | E-Filing No |
|-----|----------------------------------------|------------------------------------------------------------|-------------------------------|----------------------|-------------|
| 341 | D-WP(C)/45919/2026                     | STATE OF ODISHA<br>PITABASH PANDA<br>VS                    | SHARMISTHA SAMAL<br>VS        | //<br>//<br>0        |             |
| 342 | D-WP(C)/45920/2026                     | STATE OF ODISHA<br>GITANJALI PRUSTY<br>VS                  | SHARMISTHA SAMAL<br>VS        | //<br>//<br>0        |             |
| 343 | D-WP(C)/45921/2026                     | STATE OF ODISHA<br>SURESH CHANDRA ADHA<br>VS               | SHARMISTHA SAMAL<br>VS        | //<br>//<br>0        |             |
| 344 | D-WP(C)/45922/2026                     | STATE OF ODISHA<br>TRILOCHAN SAHOO<br>VS                   | SHARMISTHA SAMAL<br>VS        | //<br>//<br>0        |             |
| 345 | D-WP(C)/45923/2026                     | STATE OF ODISHA<br>ASHOK KUMAR PATNAIK<br>VS               | SHARMISTHA SAMAL<br>VS        | //<br>//<br>0        |             |
| 346 | D-WP(C)/45924/2026<br>WP(C)/31708/2026 | STATE OF ODISHA<br>DHUNA CHARAN BISWAL<br>VS               | SUKANTA KUMAR NAYAK (2)<br>VS | //<br>//<br>0        |             |
| 347 | D-WP(C)/45925/2026                     | STATE OF ODISHA<br>PRAKASH CHANDRA NAIK<br>VS              | SHARMISTHA SAMAL<br>VS        | //<br>//<br>0        |             |
| 348 | D-WP(C)/45926/2026                     | STATE OF ODISHA<br>ROKKAM BHARATI<br>VS                    | SHARMISTHA SAMAL<br>VS        | //<br>//<br>0        |             |
| 349 | D-WP(C)/45927/2026                     | STATE OF ODISHA<br>PUSPALATA BEHERA @ PUAPALATA RANA<br>VS | BIJAYA KUMAR BEHERA 1<br>VS   | //<br>//<br>0        |             |
| 350 | D-WP(C)/45928/2026                     | STATE OF ODISHA<br>MANORANJAN PATTANAYAK<br>VS             | BIJAYA KUMAR BEHERA 1<br>VS   | //<br>//<br>0        |             |
| 351 | D-WP(C)/45929/2026                     | STATE OF ODISHA<br>SURYAMANI DAS<br>VS                     | SHARMISTHA SAMAL<br>VS        | //<br>//<br>0        |             |
|     |                                        | STATE OF ODISHA                                            |                               | //                   |             |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                            | COUNSEL OF PETNR./APPEL                                                                      | PS/ LOWER COURT CASE | E-Filing No              |
|-----|----------------------------------------|-------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------|----------------------|--------------------------|
| 352 | D-WP(C)/45930/2026<br>WP(C)/31711/2026 | BAIJAYANTA KUMAR PADHI<br>VS<br>STATE OF ODISHA                                                 | SUKANTA KUMAR DALAI<br>VS<br>STATE OF ODISHA                                                 | //<br>0<br>//        | AOD20240000306C202600155 |
| 353 | D-WP(C)/45931/2026                     | KALINGA INSTITUTE OF PARA MEDICAL SCIENCE,<br>VS<br>STATE OF ODISHA                             | K. K. DAS<br>VS<br>STATE OF ODISHA                                                           | //<br>0<br>//        | AOD20250000901C202600031 |
| 354 | D-WP(C)/45932/2026                     | SATYABRATA SANJIB KUMAR NAYAK<br>VS<br>STATE OF ODISHA                                          | SANJAY KUMAR PATRA<br>VS<br>STATE OF ODISHA                                                  | //<br>0<br>//        |                          |
| 355 | D-WP(C)/45934/2026                     | PRABHAS PATTANAYAK<br>VS<br>REGISTRAR, BIJU PATTNAIK UNIVERSITY OF TECHNOLOGY, ODISHA, ROURKELA | ASHOK KUMAR DAS<br>VS<br>REGISTRAR, BIJU PATTNAIK UNIVERSITY OF TECHNOLOGY, ODISHA, ROURKELA | //<br>0<br>//        |                          |
| 356 | D-WP(C)/45936/2026                     | SHREEKANTA NAIK<br>VS<br>STATE OF ODISHA                                                        | MANAS PATI<br>VS<br>STATE OF ODISHA                                                          | //<br>0<br>//        | AOR20220001535C202600299 |
| 357 | D-WP(C)/45937/2026                     | AKSHAYA KUMAR DASH<br>VS<br>STATE OF ODISHA                                                     | RAJESH KUMAR MAHAPATRA<br>VS<br>STATE OF ODISHA                                              | //<br>0<br>//        | AOR20220001639C202600023 |
| 358 | D-WP(C)/45938/2026                     | ANANDA BIHARI PATEL<br>VS<br>STATE OF ODISHA                                                    | MANAS PATI<br>VS<br>STATE OF ODISHA                                                          | //<br>0<br>//        | AOR20220001535C202600301 |
| 359 | D-WP(C)/45939/2026                     | BINOD BIHARI PATEL<br>VS<br>STATE OF ODISHA                                                     | MANAS PATI<br>VS<br>STATE OF ODISHA                                                          | //<br>0<br>//        | AOR20220001535C202600300 |
| 360 | D-WP(C)/45940/2026                     | INDRAJIT PATRA<br>VS<br>STATE OF ODISHA                                                         | AMIYA KUMAR TARAI<br>VS<br>STATE OF ODISHA                                                   | //<br>0<br>//        |                          |
| 361 | D-WP(C)/45941/2026                     | PAIKSHITA SAHU<br>VS<br>STATE OF ODISHA                                                         | SHARMISTHA SAMAL<br>VS<br>STATE OF ODISHA                                                    | //<br>0<br>//        |                          |
| 362 | D-WP(C)/45942/2026                     | JEETENDRA KUMAR SAHOO<br>VS<br>STATE OF ODISHA                                                  | SHARMISTHA SAMAL<br>VS<br>STATE OF ODISHA                                                    | //<br>0<br>//        |                          |
| 363 | D-WP(C)/45943/2026                     | RAJESH KUMAR SAHU                                                                               | SHARMISTHA SAMAL                                                                             | //                   |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                        | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|---------------------------------------------|-------------------------|----------------------|-------------|
|     |                    | VS                                          | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                             |                         | //                   |             |
| 364 | D-WP(C)/45944/2026 | SANGEETA AMANT                              | SHARMISTHA SAMAL        | //                   |             |
|     |                    | VS                                          | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                             |                         | //                   |             |
| 365 | D-WP(C)/45945/2026 | NILAM NATH                                  | SHARMISTHA SAMAL        | //                   |             |
|     |                    | VS                                          | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                             |                         | //                   |             |
| 366 | D-WP(C)/45946/2026 | ROJALIN SATPATHY                            | SUBHADUTTA ROUTRAY      | //                   |             |
|     | WP(C)/31697/2026   | VS                                          | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                             |                         | //                   |             |
| 367 | D-WP(C)/45947/2026 | RANJIT KUMBHAKAR                            | SHARMISTHA SAMAL        | //                   |             |
|     |                    | VS                                          | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                             |                         | //                   |             |
| 368 | D-WP(C)/45948/2026 | BADRI PRASAD NAIK                           | SHARMISTHA SAMAL        | //                   |             |
|     |                    | VS                                          | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                             |                         | //                   |             |
| 369 | D-WP(C)/45949/2026 | KSHIRABDHI SAHOO                            | SHARMISTHA SAMAL        | //                   |             |
|     |                    | VS                                          | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                             |                         | //                   |             |
| 370 | D-WP(C)/45950/2026 | SNIGDHA RANI PRADHAN                        | ABHAY KHANDLWAL         | //                   |             |
|     | WP(C)/31696/2026   | VS                                          | VS                      | 0                    |             |
|     |                    | NOTIFIED AREA COUNCIL, REDHAKHOL, SAMBALPUR |                         | //                   |             |
| 371 | D-WP(C)/45951/2026 | AKRURA NAIK                                 | SHARMISTHA SAMAL        | //                   |             |
|     |                    | VS                                          | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                             |                         | //                   |             |
| 372 | D-WP(C)/45952/2026 | HRUDANANDA MOHANTY                          | SHARMISTHA SAMAL        | //                   |             |
|     |                    | VS                                          | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                             |                         | //                   |             |
| 373 | D-WP(C)/45953/2026 | MANJUSHREE NAYAK                            | SHARMISTHA SAMAL        | //                   |             |
|     |                    | VS                                          | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                             |                         | //                   |             |
| 374 | D-WP(C)/45954/2026 | SHISIR KUMAR PANI                           | SHARMISTHA SAMAL        | //                   |             |
|     |                    | VS                                          | VS                      | 0                    |             |

# ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                                               | COUNSEL OF PETNR./APPEL                                 | PS/ LOWER COURT CASE | E-Filing No |
|-----|----------------------------------------|--------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------|----------------------|-------------|
| 375 | D-WP(C)/45956/2026                     | STATE OF ODISHA<br>ANANTA CHARAN BHOL<br>VS                                                                        | ALOK KUMAR PANDA<br>VS                                  | //<br>//<br>0        |             |
| 376 | D-WP(C)/45959/2026                     | STATE OF ODISHA<br>RAMA CHANDRA SAHOO<br>VS                                                                        | KRUSHNA CHANDRA RATHA<br>VS                             | //<br>//<br>0        |             |
| 377 | D-WP(C)/45960/2026                     | STATE OF ODISHA<br>UNION OF INDIA<br>VS                                                                            | AJAY KUMAR ROY<br>VS                                    | //<br>//<br>0        |             |
| 378 | D-WP(C)/45961/2026                     | KABIR KUMAR MALLIK<br>RAMESH BARIK<br>VS                                                                           | GYNENDRA KUMAR PARIDA<br>VS                             | //<br>//<br>0        |             |
| 379 | D-WP(C)/45966/2026                     | ASST COMMISSIONER OF STATE TAX BHUBANESWAR III CIRCLE, KHURDA<br>M.DIVAKAR<br>VS                                   | RAMDAS ACHARY<br>VS                                     | //<br>//<br>0        |             |
| 380 | D-WP(C)/45967/2026                     | STATE OF ODISHA<br>M/S SIBA TRADING, NABARANGPUR<br>VS                                                             | MADHAB LAL AGARWAL<br>VS                                | //<br>//<br>0        |             |
| 381 | D-WP(C)/45968/2026                     | CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK<br>MANAGING COMMITTEE OF CHHAYADEVI HIGH SCHOOL, KALAHANDI<br>VS | CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK<br>VS | //<br>//<br>0        |             |
| 382 | D-WP(C)/45969/2026                     | STATE OF ODISHA<br>SARIKA SARANGI<br>VS                                                                            | RAMDAS ACHARY<br>VS                                     | //<br>//<br>0        |             |
| 383 | D-WP(C)/45971/2026                     | RAJESH KUMAR PANDA<br>MANAGING COMMITTEE OF K.C.UCHA VIDYA MANDIR, SAMBALPUR<br>VS                                 | RAJESH KUMAR PANDA<br>VS                                | //<br>//<br>0        |             |
| 384 | D-WP(C)/45972/2026<br>WP(C)/31763/2026 | STATE OF ODISHA<br>SMITA PRANGYA PRUSTY<br>VS                                                                      | KRISHNA CHANDRA SAHU<br>VS                              | //<br>//<br>0        |             |
| 385 | D-WP(C)/45973/2026                     | STATE OF ODISHA<br>M/S S P AND SONS, NABARANGPUR<br>VS                                                             | MADHAB LAL AGARWAL<br>VS                                | //<br>//<br>0        |             |
|     |                                        | CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK                                                                  |                                                         | //                   |             |

# ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                            | COUNSEL OF PETNR./APPEL  | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|-----------------------------------------------------------------|--------------------------|----------------------|-------------|
| 386 | D-WP(C)/45974/2026 | MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, KIRBONIMA, NIAPADA | HANU SANKHINIA           | //                   |             |
|     |                    | VS                                                              | VS                       | 0                    |             |
|     |                    | STATE OF ODISHA                                                 |                          | //                   |             |
| 387 | D-WP(C)/45975/2026 | NARMADA SAHU                                                    | KRISHNA CHANDRA SAHU     | //                   |             |
|     | WP(C)/31767/2026   | VS                                                              | VS                       | 0                    |             |
|     |                    | STATE OF ODISHA                                                 |                          | //                   |             |
| 388 | D-WP(C)/45976/2026 | ACHUT PADHAN                                                    | TIKERAM MEHER            | //                   |             |
|     |                    | VS                                                              | VS                       | 0                    |             |
|     |                    | GUNANIDHI PADHAN                                                |                          | //                   |             |
| 389 | D-WP(C)/45977/2026 | DILLIP KUMAR DAS                                                | PRAFULLA CHANDRA ACHARYA | //                   |             |
|     |                    | VS                                                              | VS                       | 0                    |             |
|     |                    | STATE OF ODISHA                                                 |                          | //                   |             |
| 390 | D-WP(C)/45978/2026 | LAXMAN KUMAR NATH                                               | SATYABAN SAHOO           | //                   |             |
|     |                    | VS                                                              | VS                       | 0                    |             |
|     |                    | ADDL.DISTRICT MAGISTRATE (A.D.M.), KEONJHAR                     |                          | //                   |             |
| 391 | D-WP(C)/45979/2026 | DIPU DAS                                                        | SIDHARTH SHANKAR PADHY   | //                   |             |
|     | WP(C)/31758/2026   | VS                                                              | VS                       | 0                    |             |
|     |                    | PRINCIPAL COMMISSIONER, CT AND GST, ODISHA, CUTTACK             |                          | //                   |             |
| 392 | D-WP(C)/45980/2026 | G.GURUMURTTI PATRA                                              | SOUMYA MISHRA            | //                   |             |
|     |                    | VS                                                              | VS                       | 0                    |             |
|     |                    | STATE OF ODISHA                                                 |                          | //                   |             |
| 393 | D-WP(C)/45981/2026 | DEBADATTA PRASAD PRADHAN                                        | UPENDRA KUMAR SAMAL      | //                   |             |
|     |                    | VS                                                              | VS                       | 0                    |             |
|     |                    | MAHANADI COALFIELDS LTD., SAMBALPUR                             |                          | //                   |             |
| 394 | D-WP(C)/45983/2026 | HEMANTA KUMAR SUNDARAY                                          | UPENDRA KUMAR SAMAL      | //                   |             |
|     |                    | VS                                                              | VS                       | 0                    |             |
|     |                    | UNION OF INDIA                                                  |                          | //                   |             |
| 395 | D-WP(C)/45984/2026 | LAXMAN KUMAR NATH                                               | SATYABAN SAHOO           | //                   |             |
|     |                    | VS                                                              | VS                       | 0                    |             |
|     |                    | ADDL DIST.MAGISTRATE (A.D.M) KEONJHAR                           |                          | //                   |             |
| 396 | D-WP(C)/45985/2026 | SUSANTA KUMAR PADHAN                                            | TIKERAM MEHER            | //                   |             |
|     |                    | VS                                                              | VS                       | 0                    |             |
|     |                    | STATE OF ODISHA                                                 |                          | //                   |             |
| 397 | D-WP(C)/45997/2026 | AADYA MISHRA                                                    | SRINIVAS MOHANTY         | //                   |             |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                           | COUNSEL OF PETNR./APPEL  | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|------------------------------------------------|--------------------------|----------------------|--------------------------|
|     |                    | VS                                             | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                |                          | //                   |                          |
| 398 | D-WP(C)/45998/2026 | MAHESWAR BEHERA                                | PRASANTA KUMAR DAS       | //                   |                          |
|     |                    | VS                                             | VS                       | 0                    |                          |
|     |                    | THE COLLECTOR AND DISTRICT MAGISTRATE, KHORDHA |                          | //                   |                          |
| 399 | D-WP(C)/45999/2026 | JAGAT MOHAN SAHU                               | MANORANJAN PADHY         | //                   | AOD20220003086C202600101 |
|     |                    | VS                                             | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                |                          | //                   |                          |
| 400 | D-WP(C)/46000/2026 | GUNANIDHI SAHOO                                | BIJAYA KUMAR PARIDA 2    | //                   | AOD20220001998C202600035 |
|     |                    | VS                                             | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                |                          | //                   |                          |
| 401 | D-WP(C)/46001/2026 | PRANABANDHU SAHOO                              | BIJAYA KUMAR PARIDA 2    | //                   | AOD20220001998C202600036 |
|     |                    | VS                                             | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                |                          | //                   |                          |
| 402 | D-WP(C)/46002/2026 | SHASHIKANTA DANDASENA                          | RANJIT KESHARI SAMAL     | //                   |                          |
|     |                    | VS                                             | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                |                          | //                   |                          |
| 403 | D-WP(C)/46003/2026 | NRUSINGH PRASAD SUNDARAY                       | SANJAY KUMAR SAMANTARAY  | //                   |                          |
|     |                    | VS                                             | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                |                          | //                   |                          |
| 404 | D-WP(C)/46006/2026 | DAMAYANTI SENAPATI                             | MAHITOSH SINHA           | //                   |                          |
|     |                    | VS                                             | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                |                          | //                   |                          |
| 405 | D-WP(C)/46009/2026 | PRAMODINI MOHAPATRA                            | SISIR KUMAR PUROHIT      | //                   |                          |
|     | WP(C)/31760/2026   | VS                                             | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                |                          | //                   |                          |
| 406 | D-WP(C)/46012/2026 | SHANTILATA SUKLA                               | BISWABIHARI MOHANTY      | //                   |                          |
|     |                    | VS                                             | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                |                          | //                   |                          |
| 407 | D-WP(C)/46015/2026 | JAGANNATH PUHAN                                | DR. JITENDRA KUMAR LENKA | //                   |                          |
|     |                    | VS                                             | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                |                          | //                   |                          |
| 408 | D-WP(C)/46018/2026 | BIJAYINI MAHAPATRA                             | SISIR KUMAR PUROHIT      | //                   |                          |
|     | WP(C)/31766/2026   | VS                                             | VS                       | 0                    |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                                                                                                                  | COUNSEL OF PETNR./APPEL                                                                                                                           | PS/ LOWER COURT CASE    | E-Filing No |
|-----|--------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------|-------------|
| 409 | D-WP(C)/46019/2026 | STATE OF ODISHA<br>AMIN MAHAKUL<br>VS                                                                                                                                 | ALOK KUMAR PANDA<br>VS                                                                                                                            | //<br>//<br>0           |             |
| 410 | D-WP(C)/46022/2026 | STATE OF ODISHA<br>CHUDAMANI PRUSETH<br>VS                                                                                                                            | RUDRA NARAYAN PARIJA<br>VS                                                                                                                        | //<br>//<br>0           |             |
| 411 | D-WP(C)/46023/2026 | STATE OF ODISHA<br>PRAVAKAR SAHOO<br>VS                                                                                                                               | NIRANJAN PRASAD PATRA<br>VS                                                                                                                       | //<br>//<br>0           |             |
| 412 | D-WP(C)/46024/2026 | STATE OF ODISHA<br>ASHOK AGRAWALLA<br>VS                                                                                                                              | PRASANTA KUMAR SATAPATHY<br>VS                                                                                                                    | //<br>//<br>0           |             |
| 413 | D-WP(C)/46025/2026 | UCO BANK, PURI<br>PRAVAKAR SAHOO<br>VS                                                                                                                                | NIRANJAN PRASAD PATRA<br>VS                                                                                                                       | //<br>//<br>0           |             |
| 414 | D-WP(C)/46026/2026 | STATE OF ODISHA<br>RENUKA SHARMA<br>VS                                                                                                                                | SISIR KUMAR PUROHIT<br>VS                                                                                                                         | //<br>//<br>0           |             |
| 415 | D-WP(C)/46027/2026 | STATE OF ODISHA<br>JYOTIRMAYEE PATRA<br>VS                                                                                                                            | PRAVAT KUMAR JENA<br>VS                                                                                                                           | //<br>//<br>0           |             |
| 416 | D-WP(C)/46029/2026 | STATE OF ODISHA<br>JUNAS MINZ<br>VS                                                                                                                                   | PABITRA KUMAR NAYAK<br>VS                                                                                                                         | //<br>//<br>0           |             |
| 417 | D-WP(C)/46033/2026 | STATE OF ODISHA<br>GOPAL CHANDRA BEHERA<br>VS                                                                                                                         | DR. JITENDRA KUMAR LENKA<br>VS                                                                                                                    | //<br>//<br>0           |             |
| 418 | D-WP(C)/46034/2026 | STATE OF ODISHA<br>PRAN KISHOR MISHRA<br>VS                                                                                                                           | KARUNAKAR GAYA<br>VS                                                                                                                              | //<br>//<br>0           |             |
| 419 | D-WP(C)/46035/2026 | ADDITIONAL COMMISSIONER, CONSOLIDATION AND SETTLEMENT, SAMBALPUR<br>THE BRANCH MANAGER, TATA AIG GENERAL INSURANCE COMPANY LTD, BHUBANESWAR<br>VS<br>PRASHANTA BEHERA | ADDITIONAL COMMISSIONER, CONSOLIDATION AND SETTLEMENT, SAMBALPUR<br>THE BRANCH MANAGER, TATA AIG GENERAL INSURANCE COMPANY LTD, BHUBANESWAR<br>VS | //<br>//<br>0<br>0<br>0 |             |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                  | COUNSEL OF PETNR./APPEL      | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|-----------------------------------------------------------------------|------------------------------|----------------------|--------------------------|
| 420 | D-WP(C)/46037/2026 | TRUPTIMAYEE NAYAK<br>VS<br>STATE OF ODISHA                            | KRISHNA CHANDRA SAHU<br>VS   | //<br>0<br>//        |                          |
| 421 | D-WP(C)/46038/2026 | JADUMANI RANA<br>VS<br>STATE OF ODISHA                                | SURYAKANTA DWIBEDI<br>VS     | //<br>0<br>//        |                          |
| 422 | D-WP(C)/46040/2026 | PRASANNA SAHOO<br>VS<br>COLLECTOR PURI                                | KARUNAKAR GAYA<br>VS         | //<br>0<br>//        |                          |
| 423 | D-WP(C)/46041/2026 | JANAKI BAL<br>VS<br>STATE OF ODISHA                                   | SATYAJIT BEHERA<br>VS        | //<br>0<br>//        |                          |
| 424 | D-WP(C)/46044/2026 | AKRURA MAJHI<br>VS<br>STATE OF ODISHA                                 | KRISHNA CHANDRA SAHU<br>VS   | //<br>0<br>//        |                          |
| 425 | D-WP(C)/46046/2026 | MANIKESWARI BISTHAPITA COMMITTEE, SUNDARABERY<br>VS<br>UNION OF INDIA | CHANDRANSHU PATTNAIK<br>VS   | //<br>0<br>//        |                          |
| 426 | D-WP(C)/46049/2026 | SANJAY KUMAR RATH<br>VS<br>STATE OF ODISHA                            | SANGRAM JENA<br>VS           | //<br>0<br>//        |                          |
| 427 | D-WP(C)/46050/2026 | BIBHUTI BHUSAN BEHERA<br>VS<br>STATE OF ODISHA                        | SATYA RANJAN MOHAPATRA<br>VS | //<br>0<br>//        |                          |
| 428 | D-WP(C)/46051/2026 | MUKESH KUMAR CHOUHAN<br>VS<br>STATE OF ODISHA                         | AGASTI KANUNGO<br>VS         | //<br>0<br>//        |                          |
| 429 | D-WP(C)/46053/2026 | BHUBANESWAR POWER PLANT MAZDOOR UNION<br>VS<br>STATE OF ODISHA        | SUKANTA KUMAR DALAI<br>VS    | //<br>0<br>//        | AOD20240000306C202600157 |
| 430 | D-WP(C)/46054/2026 | SANTIRANJAN DEY<br>VS<br>STATE OF ODISHA                              | PARAMITA MOHANTY<br>VS       | //<br>0<br>//        |                          |
| 431 | D-WP(C)/46055/2026 | NIRANJAN KISHAN                                                       | DEBIDUTTA MOHAPATRA          | //                   | AOD20220004576C202600116 |

# ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                    | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|---------------------------------------------------------|-------------------------|----------------------|--------------------------|
|     |                    | VS                                                      | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                                         |                         | //                   |                          |
| 432 | D-WP(C)/46057/2026 | INDRAJIT MAJHI                                          | ANJAN KUMAR BISWAL      | //                   | AOR20220001328C202600145 |
|     |                    | VS                                                      | VS                      | 0                    |                          |
|     |                    | BANK OF MAHARASHTRA                                     |                         | //                   |                          |
| 433 | D-WP(C)/46058/2026 | RADHAMANI JENA                                          | SUKANTA KUMAR DALAI     | //                   | AOD20240000306C202600156 |
|     |                    | VS                                                      | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                                         |                         | //                   |                          |
| 434 | D-WP(C)/46059/2026 | KUSUM KUMARI PANDA                                      | JASHOBANTA DASH         | //                   |                          |
|     |                    | VS                                                      | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                                         |                         | //                   |                          |
| 435 | D-WP(C)/46060/2026 | NTPC, LTD                                               | ATUL TRIPATHY           | //                   | AOD20240000618C202600240 |
|     |                    | VS                                                      | VS                      | 0                    |                          |
|     |                    | COLLECTOR AND DISTRICT MAGISTRATE, ANUGOLA              |                         | //                   |                          |
| 436 | D-WP(C)/46062/2026 | GOSHANAR SURIN                                          | ATUL TRIPATHY           | //                   | AOD20240000618C202600241 |
|     |                    | VS                                                      | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                                         |                         | //                   |                          |
| 437 | D-WP(C)/46063/2026 | KUSHA SAGARIA                                           | BHASKAR SAMANTARAY      | //                   |                          |
|     |                    | VS                                                      | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                                         |                         | //                   |                          |
| 438 | D-WP(C)/46064/2026 | MANOJ KUMAR BISOI                                       | ACHYUTANANDA PATTANAIAK | //                   | AOD20240000586C202600288 |
|     |                    | VS                                                      | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                                         |                         | //                   |                          |
| 439 | D-WP(C)/46065/2026 | AJAYA KUMAR SAHOO                                       | KUNAL KUMAR SWAIN       | //                   |                          |
|     |                    | VS                                                      | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                                         |                         | //                   |                          |
| 440 | D-WP(C)/46066/2026 | M/S ROYAL SECURITY SERVICE, BALANGIR                    | DAYANIDHI MISHRA        | //                   |                          |
|     |                    | VS                                                      | VS                      | 0                    |                          |
|     |                    | EMPLOYEES STATE INSURANCE CORPORATION (ESIC), NEW DELHI |                         | //                   |                          |
| 441 | D-WP(C)/46069/2026 | MAHAKEL BARIHA                                          | BHASKAR SAMANTARAY      | //                   |                          |
|     |                    | VS                                                      | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                                         |                         | //                   |                          |
| 442 | D-WP(C)/46070/2026 | SWETA RUNGTA                                            | SATYAJIT MOHAPATRA      | //                   |                          |
|     |                    | VS                                                      | VS                      | 0                    |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                            | COUNSEL OF PETNR./APPEL    | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|-----------------------------------------------------------------|----------------------------|----------------------|-------------|
| 443 | D-WP(C)/46071/2026 | UNION OF INDIA<br>BASANTA KUMAR MUDULI<br>VS<br>STATE OF ODISHA | KUNAL KUMAR SWAIN<br>VS    | //<br>//<br>0<br>//  |             |
| 444 | D-WP(C)/46072/2026 | PRASANNA KUMAR PARIDA<br>VS<br>STATE OF ODISHA                  | KUNAL KUMAR SWAIN<br>VS    | //<br>0<br>//        |             |
| 445 | D-WP(C)/46074/2026 | MANJULA RATH<br>VS<br>STATE OF ODISHA                           | TUKUNA KUMAR MISHRA<br>VS  | //<br>0<br>//        |             |
| 446 | D-WP(C)/46075/2026 | ASHOK KUMAR DAS<br>VS<br>STATE OF ODISHA                        | KUNAL KUMAR SWAIN<br>VS    | //<br>0<br>//        |             |
| 447 | D-WP(C)/46077/2026 | RITA MOHAPATRA<br>VS<br>STATE OF ODISHA                         | DEEPALI MAHAPATRA<br>VS    | //<br>0<br>//        |             |
| 448 | D-WP(C)/46078/2026 | FAKIR MOHAN SAHOO<br>VS<br>STATE OF ODISHA                      | KUNAL KUMAR SWAIN<br>VS    | //<br>0<br>//        |             |
| 449 | D-WP(C)/46080/2026 | SUSHRIMA KHUNTIA<br>VS<br>STATE OF ODISHA                       | KRISHNA CHANDRA SAHU<br>VS | //<br>0<br>//        |             |
| 450 | D-WP(C)/46081/2026 | RAJENDRA SASMAL<br>VS<br>STATE OF ODISHA                        | RANJIT MOHANTY<br>VS       | //<br>0<br>//        |             |
| 451 | D-WP(C)/46083/2026 | DURGA PRASAD SAHU<br>VS<br>STATE OF ODISHA                      | ADYASIDHI MISHRA<br>VS     | //<br>0<br>//        |             |
| 452 | D-WP(C)/46085/2026 | PRASANTA KUMAR BERA<br>VS<br>STATE OF ODISHA                    | RANJIT MOHANTY<br>VS       | //<br>0<br>//        |             |
| 453 | D-WP(C)/46086/2026 | SANJIB KUMAR SAHU<br>VS<br>STATE OF ODISHA                      | PRAMOD KISHORE CHAND<br>VS | //<br>0<br>//        |             |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                                                | COUNSEL OF PETNR./APPEL      | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|-----------------------------------------------------------------------------------------------------|------------------------------|----------------------|-------------|
| 454 | D-WP(C)/46087/2026 | PRABHUDATTA MISHRA<br>VS<br>THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA | BHABANI PRASAD MOHANTY<br>VS | //<br>0              |             |
| 455 | D-WP(C)/46089/2026 | SARAT CHANDRA NANDA<br>VS<br>STATE OF ODISHA                                                        | SIDHESWAR MALLIK<br>VS       | //<br>0              |             |
| 456 | D-WP(C)/46090/2026 | GHASIRAM PRADHAN<br>VS<br>STATE OF ODISHA                                                           | ARJUNA CHARANA BEHERA<br>VS  | //<br>0              |             |
| 457 | D-WP(C)/46091/2026 | NIRMALA MONDAL<br>VS<br>STATE OF ODISHA                                                             | ARJUNA CHARAN BEHERA<br>VS   | //<br>0              |             |
| 458 | D-WP(C)/46092/2026 | BRAJABIHARI PATTANAYAK<br>VS<br>STATE OF ODISHA                                                     | SIDHESWAR MALLIK<br>VS       | //<br>0              |             |
| 459 | D-WP(C)/46093/2026 | NARENDRA KUMAR SAHOO<br>VS<br>STATE OF ODISHA                                                       | AMIYA KUMAR CHHATOI<br>VS    | //<br>0              |             |
| 460 | D-WP(C)/46094/2026 | PRAVAKAR SAHOO<br>VS<br>STATE OF ODISHA                                                             | NIRANJAN PRASAD PATRA<br>VS  | //<br>0              |             |
| 461 | D-WP(C)/46095/2026 | SWARNALATA DASH<br>VS<br>STATE OF ODISHA                                                            | AMIYA KUMAR CHHATOI<br>VS    | //<br>0              |             |
| 462 | D-WP(C)/46097/2026 | SK.RABANI<br>VS<br>STATE OF ODISHA                                                                  | KABIRAJ PRADHAN<br>VS        | //<br>0              |             |
| 463 | D-WP(C)/46098/2026 | RUTU MOHANTY<br>VS<br>STATE OF ODISHA                                                               | AMIYA KUMAR CHHATOI<br>VS    | //<br>0              |             |
| 464 | D-WP(C)/46099/2026 | SAKTIMAYEE RATH<br>VS<br>STATE OF ODISHA                                                            | AMIYA KUMAR CHHATOI<br>VS    | //<br>0              |             |
| 465 | D-WP(C)/46100/2026 | BASANTI PATTANAIK                                                                                   | AMIYA KUMAR CHHATOI          | //                   |             |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                | COUNSEL OF PETNR./APPEL  | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|-----------------------------------------------------|--------------------------|----------------------|--------------------------|
|     |                    | VS                                                  | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                     |                          | //                   |                          |
| 466 | D-WP(C)/46101/2026 | REGIONAL COOPERATIVE MARKETING SOCIETY, KHERWA      | AMIYA KUMAR MISRA        | //                   |                          |
|     |                    | VS                                                  | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                     |                          | //                   |                          |
| 467 | D-WP(C)/46102/2026 | HASAN KHAN                                          | AMIYA KUMAR CHHATOI      | //                   |                          |
|     |                    | VS                                                  | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                     |                          | //                   |                          |
| 468 | D-WP(C)/46104/2026 | BALARAM SWAIN                                       | MAHENDRA KUMAR SAHOO     | //                   |                          |
|     |                    | VS                                                  | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                     |                          | //                   |                          |
| 469 | D-WP(C)/46106/2026 | PRASANTA KUMAR MISHRA                               | MAHENDRA KUMAR SAHOO     | //                   |                          |
|     |                    | VS                                                  | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                     |                          | //                   |                          |
| 470 | D-WP(C)/46108/2026 | RAJENDRA KUMAR PARHI                                | MAHENDRA KUMAR SAHOO     | //                   |                          |
|     |                    | VS                                                  | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                     |                          | //                   |                          |
| 471 | D-WP(C)/46109/2026 | RANJIT KUMAR PRADHAN                                | RABINDRA KUMAR PATNAIK   | //                   |                          |
|     |                    | VS                                                  | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                     |                          | //                   |                          |
| 472 | D-WP(C)/46110/2026 | M.C. OF SINDOL PANCHAYAT UCHA BIDYAPITHA (HUMESWAR) | MAHENDRA KUMAR SAHOO     | //                   |                          |
|     |                    | VS                                                  | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                     |                          | //                   |                          |
| 473 | D-WP(C)/46112/2026 | SATSANG ASHRAM @ VIHAR, BHUBANESWAR                 | ABINASH ROUTRAY          | //                   |                          |
|     |                    | VS                                                  | VS                       | 0                    |                          |
|     |                    | MEMBER, BOARD OF REVENUE, ODISHA, CUTTACK           |                          | //                   |                          |
| 474 | D-WP(C)/46113/2026 | TRILOCHAN KHANDUAL                                  | KAILASH CHANDRA MISHRA   | //                   | AOR20230000698C202600009 |
|     |                    | VS                                                  | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                     |                          | //                   |                          |
| 475 | D-WP(C)/46114/2026 | NILIMA SETHY                                        | SUBHRANSU BHUSAN MOHANTY | //                   |                          |
|     |                    | VS                                                  | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                     |                          | //                   |                          |
| 476 | D-WP(C)/46115/2026 | SAMBIT KUMAR SAHOO                                  | SUDEEP KUMAR SARANGI     | //                   | AOD20260000163C202600082 |
|     |                    | VS                                                  | VS                       | 0                    |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                           | COUNSEL OF PETNR./APPEL        | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|--------------------------------------------------------------------------------|--------------------------------|----------------------|--------------------------|
| 477 | D-WP(C)/46116/2026 | ICICI BANK LTD<br>BIDUNA SWAIN<br>VS                                           | GAJENDRANATH ROUT<br>VS        | //<br>//<br>0        | AOR20220004106C202600097 |
| 478 | D-WP(C)/46117/2026 | ICICI BANK<br>DUKHABANDHU BISWAL<br>VS                                         | SUBHRANSU BHUSAN MOHANTY<br>VS | //<br>//<br>0        |                          |
| 479 | D-WP(C)/46119/2026 | GENERAL MANAGER, M.C.L., JAGANNATH AREA, ANGUL<br>BISHNU PRASAD TRIPATHY<br>VS | ABINASH ROUTRAY<br>VS          | //<br>//<br>0        |                          |
| 480 | D-WP(C)/46120/2026 | THE MEMBER BOARD OF REVENUE, ODISHA, CUTTACK<br>SUSANTA KUMAR DAS<br>VS        | AMIT PRASAD BOSE<br>VS         | //<br>//<br>0        |                          |
| 481 | D-WP(C)/46121/2026 | STATE OF ODISHA<br>BICHITRANANDA ROUT<br>VS                                    | AJIT CHANDRA MOHAPATRA<br>VS   | //<br>//<br>0        |                          |
| 482 | D-WP(C)/46123/2026 | SUB-COLLECTOR, CUTTACK<br>MALAYA KUMAR NAYAK<br>VS                             | SUKANTA KUMAR MISHRA<br>VS     | //<br>//<br>0        |                          |
| 483 | D-WP(C)/46124/2026 | STATE OF ODISHA<br>SNEHALATA MISHRA<br>VS                                      | ABINASH ROUTRAY<br>VS          | //<br>//<br>0        |                          |
| 484 | D-WP(C)/46125/2026 | THE MEMBER BOARD OF REVENUE, ODISHA, CUTTACK<br>SARAT KUMAR BEHERA<br>VS       | SIDDHARTH SAHU<br>VS           | //<br>//<br>0        |                          |
| 485 | D-WP(C)/46126/2026 | STATE OF ODISHA<br>SMRUTI RANJAN BEHERA<br>VS                                  | SHIBANI SAMARPITA OJHA<br>VS   | //<br>//<br>0        |                          |
| 486 | D-WP(C)/46129/2026 | STATE OF ODISHA<br>RASHMIRANI SAHU<br>VS                                       | SHIBANI SAMARPITA OJHA<br>VS   | //<br>//<br>0        |                          |
| 487 | D-WP(C)/46130/2026 | STATE OF ODISHA<br>NARESH KUMAR SAHU<br>VS                                     | SHIBANI SAMARPITA OJHA<br>VS   | //<br>//<br>0        |                          |
|     |                    | STATE OF ODISHA                                                                |                                | //                   |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                             | COUNSEL OF PETNR./APPEL      | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|--------------------------------------------------|------------------------------|----------------------|-------------|
| 488 | D-WP(C)/46131/2026 | NALI TRIVENI<br>VS<br>STATE OF ODISHA            | SHIBANI SAMARPITA OJHA<br>VS | //<br>0<br>//        |             |
| 489 | D-WP(C)/46132/2026 | SURAJ KUMAR PATEL<br>VS<br>STATE OF ODISHA       | SHIBANI SAMARPITA OJHA<br>VS | //<br>0<br>//        |             |
| 490 | D-WP(C)/46133/2026 | MANOJ KUMAR MALLICK<br>VS<br>STATE OF ODISHA     | SHIBANI SAMARPITA OJHA<br>VS | //<br>0<br>//        |             |
| 491 | D-WP(C)/46134/2026 | BAPIN KUMAR ROUT<br>VS<br>STATE OF ODISHA        | SHIBANI SAMARPITA OJHA<br>VS | //<br>0<br>//        |             |
| 492 | D-WP(C)/46135/2026 | SUSANTA KUMAR PANIGRAHI<br>VS<br>STATE OF ODISHA | SHIBANI SAMARPITA OJHA<br>VS | //<br>0<br>//        |             |
| 493 | D-WP(C)/46137/2026 | BHARADWAJ MAHANTA<br>VS<br>STATE OF ODISHA       | SHIBANI SAMARPITA OJHA<br>VS | //<br>0<br>//        |             |
| 494 | D-WP(C)/46138/2026 | PRASANT KUMAR PADHAN<br>VS<br>STATE OF ODISHA    | SHIBANI SAMARPITA OJHA<br>VS | //<br>0<br>//        |             |
| 495 | D-WP(C)/46139/2026 | GOBARDHAN NAIK<br>VS<br>STATE OF ODISHA          | SHIBANI SAMARPITA OJHA<br>VS | //<br>0<br>//        |             |
| 496 | D-WP(C)/46140/2026 | RASMIRANJAN ROUT<br>VS<br>STATE OF ODISHA        | SHIBANI SAMARPITA OJHA<br>VS | //<br>0<br>//        |             |
| 497 | D-WP(C)/46141/2026 | DIBYA LOCHAN BADHAI<br>VS<br>STATE OF ODISHA     | SHIBANI SAMARPITA OJHA<br>VS | //<br>0<br>//        |             |
| 498 | D-WP(C)/46143/2026 | SOHAM NARAYAN NAYAK<br>VS<br>STATE OF ODISHA     | SHIBANI SAMARPITA OJHA<br>VS | //<br>0<br>//        |             |
| 499 | D-WP(C)/46144/2026 | SIBARAM PATRO                                    | SHIBANI SAMARPITA OJHA       | //                   |             |

# ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                       | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|--------------------------------------------|-------------------------|----------------------|--------------------------|
|     |                    | VS                                         | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                            |                         | //                   |                          |
| 500 | D-WP(C)/46146/2026 | HIMANSHU BHUSAN DAS                        | SHIBANI SAMARPITA OJHA  | //                   |                          |
|     |                    | VS                                         | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                            |                         | //                   |                          |
| 501 | D-WP(C)/46147/2026 | NIRANJAN NAYAK                             | SIDDHARTH GOUTAM DAS    | //                   |                          |
|     |                    | VS                                         | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                            |                         | //                   |                          |
| 502 | D-WP(C)/46149/2026 | DR. SUSHREE SANGEETA KAR                   | ATUL TRIPATHY           | //                   | AOD20240000618C202600242 |
|     |                    | VS                                         | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                            |                         | //                   |                          |
| 503 | D-WP(C)/46151/2026 | BARBEE BHARADWAJ                           | SHIBANI SAMARPITA OJHA  | //                   |                          |
|     |                    | VS                                         | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                            |                         | //                   |                          |
| 504 | D-WP(C)/46152/2026 | MAMINA RATH                                | AUROBINDA SAHOO         | //                   | AOD20220003080C202600089 |
|     |                    | VS                                         | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                            |                         | //                   |                          |
| 505 | D-WP(C)/46154/2026 | BINOD SIKAKA                               | ASHOK KUMAR MOHAPATRA   | //                   | AOR20220001551C202600045 |
|     |                    | VS                                         | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                            |                         | //                   |                          |
| 506 | D-WP(C)/46155/2026 | MURALIDHAR BEHERA                          | LAXMINARAYAN RAYATSINGH | //                   | AOD20240000645C202600034 |
|     |                    | VS                                         | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                            |                         | //                   |                          |
| 507 | D-WP(C)/46157/2026 | BIPINI KUMAR PRADHAN                       | ASISH KUMAR RAY         | //                   | AOD20230000467C202600054 |
|     |                    | VS                                         | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                            |                         | //                   |                          |
| 508 | D-WP(C)/46160/2026 | UDAYNATH PATRA                             | SHIBANI SAMARPITA OJHA  | //                   |                          |
|     |                    | VS                                         | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                            |                         | //                   |                          |
| 509 | D-WP(C)/46161/2026 | SABITRI PARIDA                             | SAMBEET PATTANAYAK      | //                   | AOR20220001591C202600036 |
|     |                    | VS                                         | VS                      | 0                    |                          |
|     |                    | COMMISSIONER ODISHA INFORMATION COMMISSION |                         | //                   |                          |
| 510 | D-WP(C)/46163/2026 | BHIMASEN KHUDUPIA                          | PRADEEP KUMAR MAHAPATRA | //                   |                          |
|     |                    | VS                                         | VS                      | 0                    |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                  | COUNSEL OF PETNR./APPEL       | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|-----------------------------------------------------------------------|-------------------------------|----------------------|--------------------------|
| 511 | D-WP(C)/46164/2026 | STATE OF ODISHA<br>KALYAN SETH<br>VS                                  | SHIBANI SAMARPITA OJHA<br>VS  | //<br>//<br>0        |                          |
| 512 | D-WP(C)/46165/2026 | STATE OF ODISHA<br>MANOJ KUMAR PRADHAN<br>VS                          | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>//<br>0        |                          |
| 513 | D-WP(C)/46166/2026 | STATE OF ODISHA<br>BISHNU CHARAN SINGH<br>VS                          | ASISH KUMAR RAY<br>VS         | //<br>//<br>0        | AOD20230000467C202600055 |
| 514 | D-WP(C)/46168/2026 | STATE OF ODISHA<br>ROJALI MAHANKUDA<br>VS                             | SUBHASMITA PATTANAIAK<br>VS   | //<br>//<br>0        |                          |
| 515 | D-WP(C)/46169/2026 | STATE OF ODISHA<br>GURUPRASAD MAHAPATRA<br>VS                         | SOUBHAGYA KUMAR RATH<br>VS    | //<br>//<br>0        | AOR20220004309C202600054 |
| 516 | D-WP(C)/46170/2026 | MEMBER BOARD OF REVENUE, ODISHA, CUTTACK<br>BINA GOMANGO<br>VS        | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>//<br>0        |                          |
| 517 | D-WP(C)/46171/2026 | STATE OF ODISHA<br>MANORAMA DAS<br>VS                                 | GAJENDRANATH ROUT<br>VS       | //<br>//<br>0        | AOR20220004106C202600098 |
| 518 | D-WP(C)/46172/2026 | BRAJAGOPAL DAS<br>M/S.JAI BHARAT MEDICALS, TITILAGARH, BALANGIR<br>VS | SOUMYA MISHRA<br>VS           | //<br>//<br>0        |                          |
| 519 | D-WP(C)/46173/2026 | STATE OF ODISHA<br>C. AMMAJI<br>VS                                    | PADMALOCHAN MOHANTY<br>VS     | //<br>//<br>0        | AOR20240000071C202600006 |
| 520 | D-WP(C)/46174/2026 | STATE OF ODISHA<br>RANJUKTA CHAYANI<br>VS                             | SOUBHAGYA KUMAR RATH<br>VS    | //<br>//<br>0        | AOR20220004309C202600055 |
| 521 | D-WP(C)/46175/2026 | MEMBER BOARD OF REVENUE, ODISHA, CUTTACK<br>TULASI MANJARI MALI<br>VS | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>//<br>0        |                          |
|     |                    | STATE OF ODISHA                                                       |                               | //                   |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                           | COUNSEL OF PETNR./APPEL       | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|----------------------------------------------------------------|-------------------------------|----------------------|--------------------------|
| 522 | D-WP(C)/46176/2026 | NALINI PRAVA SAHOO<br>VS<br>MEMBER BOARD OF REVENUE            | Soubhagya Kumar Rath<br>VS    | //<br>0<br>//        | AOR20220004309C202600056 |
| 523 | D-WP(C)/46177/2026 | BIKASH KUMAR DALEI<br>VS<br>STATE OF ODISHA                    | NIRANJAN LENKA<br>VS          | //<br>0<br>//        |                          |
| 524 | D-WP(C)/46178/2026 | UTKAL HIGHWAYS<br>VS<br>REGIONAL TRANSPORT OFFICER, CHANDIKHOL | Rajiv K. Mahanta<br>VS        | //<br>0<br>//        | AOR20220001662C202600125 |
| 525 | D-WP(C)/46179/2026 | BINAYA KUMAR SAHOO<br>VS<br>MEMBER BOARD OF REVENUE            | Soubhagya Kumar Rath<br>VS    | //<br>0<br>//        | AOR20220004309C202600057 |
| 526 | D-WP(C)/46180/2026 | UTKAL HIGHWAYS<br>VS<br>REGIONAL TRANSPORT OFFICER, CHANDIKHOL | Rajiv K. Mahanta<br>VS        | //<br>0<br>//        | AOR20220001662C202600126 |
| 527 | D-WP(C)/46181/2026 | DIBYA LOCHAN BEHERA<br>VS<br>STATE OF ODISHA                   | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>0<br>//        |                          |
| 528 | D-WP(C)/46182/2026 | BHAGIRATHI BALABANTRAY<br>VS<br>UNION OF INDIA                 | NIRANJAN LENKA<br>VS          | //<br>0<br>//        |                          |
| 529 | D-WP(C)/46183/2026 | ESSO DALABEHERA<br>VS<br>STATE OF ODISHA                       | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>0<br>//        |                          |
| 530 | D-WP(C)/46184/2026 | SANTOSH KUMAR BAHADUR<br>VS<br>STATE OF ODISHA                 | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>0<br>//        |                          |
| 531 | D-WP(C)/46185/2026 | SANYASI TAKIRI<br>VS<br>STATE OF ODISHA                        | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>0<br>//        |                          |
| 532 | D-WP(C)/46186/2026 | GAJENDRA PRASAD PANIGRAHI<br>VS<br>STATE OF ODISHA             | NIRANJAN NAYAK<br>VS          | //<br>0<br>//        |                          |
| 533 | D-WP(C)/46189/2026 | LOKANATH MEHER                                                 | NIRANJAN LENKA                | //                   |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                              | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|-------------------------------------------------------------------|-------------------------|----------------------|-------------|
|     |                    | VS                                                                | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                                   |                         | //                   |             |
| 534 | D-WP(C)/46190/2026 | RITA MAJHI                                                        | PRADEEP KUMAR MAHAPATRA | //                   |             |
|     |                    | VS                                                                | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                                   |                         | //                   |             |
| 535 | D-WP(C)/46191/2026 | DAMAYANTI MALLIK                                                  | PRADEEP KUMAR MAHAPATRA | //                   |             |
|     |                    | VS                                                                | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                                   |                         | //                   |             |
| 536 | D-WP(C)/46192/2026 | ARJUN PARAMAGURU                                                  | NIRANJAN NAYAK          | //                   |             |
|     |                    | VS                                                                | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                                   |                         | //                   |             |
| 537 | D-WP(C)/46194/2026 | BATA KRUSHNA OJHA                                                 | NIRANJAN LENKA          | //                   |             |
|     |                    | VS                                                                | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                                   |                         | //                   |             |
| 538 | D-WP(C)/46196/2026 | PURUSOTTAM BARIK                                                  | PRADEEP KUMAR MAHAPATRA | //                   |             |
|     |                    | VS                                                                | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                                   |                         | //                   |             |
| 539 | D-WP(C)/46197/2026 | PRAFULLA CHANDRA DAS                                              | SHASHI BHUSAN JENA      | //                   |             |
|     |                    | VS                                                                | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                                   |                         | //                   |             |
| 540 | D-WP(C)/46199/2026 | SWAYAM PRAGNYASAHOO                                               | SHIBANI SAMARPITA OJHA  | //                   |             |
|     |                    | VS                                                                | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                                   |                         | //                   |             |
| 541 | D-WP(C)/46201/2026 | AMARENDRA PRADHAN                                                 | SHASHI BHUSAN JENA      | //                   |             |
|     |                    | VS                                                                | VS                      | 0                    |             |
|     |                    | COLLECTOR CUM DISTRICT MAGISTRATE, BHADRAK                        |                         | //                   |             |
| 542 | D-WP(C)/46204/2026 | NIRANJAN DIKSHIT                                                  | SHASHI BHUSAN JENA      | //                   |             |
|     |                    | VS                                                                | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                                   |                         | //                   |             |
| 543 | D-WP(C)/46205/2026 | SUVENDU KUMAR PATI                                                | SAIBRATA RATH           | //                   |             |
|     |                    | VS                                                                | VS                      | 0                    |             |
|     |                    | THE ADDL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, KENDRAPARA |                         | //                   |             |
| 544 | D-WP(C)/46206/2026 | DEBADATTA KRISHNA KUMAR                                           | BASUDEV BARIK           | //                   |             |
|     |                    | VS                                                                | VS                      | 0                    |             |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                                                                     | COUNSEL OF PETNR./APPEL        | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|--------------------------------------------------------------------------------------------------------------------------|--------------------------------|----------------------|-------------|
| 545 | D-WP(C)/46209/2026 | STATE OF ODISHA<br>ANANGA CHARAN ROUT<br>VS                                                                              | BISWAJIT PASAYAT<br>VS         | //<br>//<br>0        |             |
| 546 | D-WP(C)/46211/2026 | STATE OF ODISHA<br>PRAFULLA KUMAR BEHERA<br>VS                                                                           | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>//<br>0        |             |
| 547 | D-WP(C)/46212/2026 | STATE OF ODISHA<br>SHREE NAGARI MOHAN JEW @ NAGERI MOHAN THAKUR<br>VS                                                    | SCOURAV SUMAN BHUYAN<br>VS     | //<br>//<br>0        |             |
| 548 | D-WP(C)/46213/2026 | THE COMMISSIONER OF ENDOWMENTS, ODISHA, BHUBANESWAR<br>BANOJ KUMAR NAYAK<br>VS                                           | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>//<br>0        |             |
| 549 | D-WP(C)/46214/2026 | STATE OF ODISHA<br>TAPAS RANJAN SAHOO<br>VS                                                                              | JAJATI KESHARI KHUNTIA<br>VS   | //<br>//<br>0        |             |
| 550 | D-WP(C)/46217/2026 | STATE OF ODISHA<br>HEMALATA UPADHAYAYA<br>VS                                                                             | BISWAJIT MOHAPATRA<br>VS       | //<br>//<br>0        |             |
| 551 | D-WP(C)/46219/2026 | STATE OF ODISHA<br>HEMALATA UPADHAYA<br>VS                                                                               | BISWAJIT MOHAPATRA<br>VS       | //<br>//<br>0        |             |
| 552 | D-WP(C)/46220/2026 | STATE OF ODISHA<br>M/S.GOURI SHANKAR GENERAL STORE, SUBARNAPUR<br>VS                                                     | PRAKASH PANDA<br>VS            | //<br>//<br>0        |             |
| 553 | D-WP(C)/46221/2026 | CHIEF MANAGER-CUM-AUTHORISED OFFICER, BANK OF BARODA, SAMBALPUR<br>M/S FERRO ALLOYS CORPORATION LIMITED, BHADRAKAL<br>VS | BARADA PRASANNA SARANGI<br>VS  | //<br>//<br>0        |             |
| 554 | D-WP(C)/46222/2026 | STATE OF ODISHA<br>HEMALATA UPADHAYAYA<br>VS                                                                             | BISWAJIT MOHAPATRA<br>VS       | //<br>//<br>0        |             |
| 555 | D-WP(C)/46223/2026 | STATE OF ODISHA<br>HEMALATA UPADHAYA<br>VS                                                                               | BISWAJIT MOHAPATRA<br>VS       | //<br>//<br>0        |             |
|     |                    | STATE OF ODISHA                                                                                                          |                                | //                   |             |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                            | COUNSEL OF PETNR./APPEL            | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|-----------------------------------------------------------------|------------------------------------|----------------------|--------------------------|
| 556 | D-WP(C)/46224/2026 | JHARANA ACHARIYA<br>VS<br>STATE OF ODISHA                       | RANJIT SAMAL<br>VS<br>VS           | //<br>0<br>//        |                          |
| 557 | D-WP(C)/46226/2026 | ARAKHITA CHANDRA BEHURA<br>VS<br>STATE OF ODISHA                | BISWA MOHAN PATTANAIK<br>VS<br>VS  | //<br>0<br>//        |                          |
| 558 | D-WP(C)/46232/2026 | BHABANI PRASAD CHOUDHURY<br>VS<br>MEMBER BOARD OF REVENUE       | Soubhagya Kumar Rath<br>VS<br>VS   | //<br>0<br>//        | AOR20220004309C202600061 |
| 559 | D-WP(C)/46233/2026 | BIBHUTI KUMAR SAHOO<br>VS<br>MEMBER BOARD OF REVENUE            | Soubhagya Kumar Rath<br>VS<br>VS   | //<br>0<br>//        | AOR20220004309C202600058 |
| 560 | D-WP(C)/46234/2026 | DR GAGAN BIHARI SAHOO<br>VS<br>MEMBER BOARD OF REVENUE          | Soubhagya Kumar Rath<br>VS<br>VS   | //<br>0<br>//        | AOR20220004309C202600059 |
| 561 | D-WP(C)/46235/2026 | BABITA MAHANTA<br>VS<br>STATE OF ODISHA                         | SHREEPRASAD DAS<br>VS<br>VS        | //<br>0<br>//        | AOD20230000781C202600023 |
| 562 | D-WP(C)/46236/2026 | SUDARSHAN ALIAS SUDARSAN SAHOO<br>VS<br>MEMBER BOARD OF REVENUE | Soubhagya Kumar Rath<br>VS<br>VS   | //<br>0<br>//        | AOR20220004309C202600060 |
| 563 | D-WP(C)/46237/2026 | PIYUSA PRASAD SWAIN<br>VS<br>STATE OF ODISHA                    | DILLIP KUMAR MOHAPATRA<br>VS<br>VS | //<br>0<br>//        | AOD20220001927C202600170 |
| 564 | D-WP(C)/46238/2026 | RABINDRA KUMAR BARIK<br>VS<br>STATE OF ODISHA                   | ASHOK KUMAR ROUT<br>VS<br>VS       | //<br>0<br>//        | AOD20220003081C202600029 |
| 565 | D-WP(C)/46239/2026 | PRATAP CHANDRA PARIDA<br>VS<br>STATE OF ODISHA                  | Prabodha Chandra Nayak<br>VS<br>VS | //<br>0<br>//        | AOR20220001657C202600195 |
| 566 | D-WP(C)/46240/2026 | ANGAD NAIK<br>VS<br>STATE OF ODISHA                             | Dhananjaya Mund<br>VS<br>VS        | //<br>0<br>//        | AOR20220001492C202600234 |
| 567 | D-WP(C)/46241/2026 | LALITA MUND                                                     | Dhananjaya Mund                    | //                   | AOR20220001492C202600231 |

# ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL      | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|---------------------------|-------------------------|----------------------|--------------------------|
|     |                    | VS                        | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA           |                         | //                   |                          |
| 568 | D-WP(C)/46242/2026 | CHUDAMANI SATNAMI         | Dhananjaya Mund         | //                   | AOR20220001492C202600232 |
|     |                    | VS                        | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA           |                         | //                   |                          |
| 569 | D-WP(C)/46243/2026 | BANCHHANIDHI BHOI         | Dhananjaya Mund         | //                   | AOR20220001492C202600235 |
|     |                    | VS                        | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA           |                         | //                   |                          |
| 570 | D-WP(C)/46244/2026 | ANIL KUMAR JENA           | DILLIP KUMAR MOHAPATRA  | //                   | AOD20220001927C202600168 |
|     |                    | VS                        | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA           |                         | //                   |                          |
| 571 | D-WP(C)/46245/2026 | SURESH CHANDRA BARIK      | DILLIP KUMAR MOHAPATRA  | //                   | AOD20220001927C202600169 |
|     |                    | VS                        | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA           |                         | //                   |                          |
| 572 | D-WP(C)/46246/2026 | RUKMINI NAIK              | ACHYUTANANDA PATTANAIAK | //                   | AOD20240000586C202600289 |
|     |                    | VS                        | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA           |                         | //                   |                          |
| 573 | D-WP(C)/46247/2026 | PRANATI RAJ               | Amit Kumar Saa          | //                   | AOR20220001583C202600297 |
|     |                    | VS                        | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA           |                         | //                   |                          |
| 574 | D-WP(C)/46248/2026 | MANMOHAN SAHOO            | Amit Kumar Saa          | //                   | AOR20220001583C202600298 |
|     |                    | VS                        | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA           |                         | //                   |                          |
| 575 | D-WP(C)/46249/2026 | AJIT KUMAR SAHOO          | Amit Kumar Saa          | //                   | AOR20220001583C202600299 |
|     |                    | VS                        | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA           |                         | //                   |                          |
| 576 | D-WP(C)/46250/2026 | SILADITYA BIKASH SENAPATI | ACHYUTANANDA PATTANAIAK | //                   | AOD20240000586C202600290 |
|     |                    | VS                        | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA           |                         | //                   |                          |
| 577 | D-WP(C)/46251/2026 | TRINATH KUMAR SAHU        | Amit Kumar Saa          | //                   | AOR20220001583C202600301 |
|     |                    | VS                        | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA           |                         | //                   |                          |
| 578 | D-WP(C)/46252/2026 | DHIRENDRA KUMAR PATRO     | Amit Kumar Saa          | //                   | AOR20220001583C202600300 |
|     |                    | VS                        | VS                      | 0                    |                          |

# ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                                                           | COUNSEL OF PETNR./APPEL          | PS/ LOWER COURT CASE                     | E-Filing No              |
|-----|---------------------|--------------------------------------------------------------------------------|----------------------------------|------------------------------------------|--------------------------|
| 579 | D-WP(C)/46253/2026  | STATE OF ODISHA<br>KALPANA SA<br>VS                                            | Amit Kumar Saa<br>VS             | //<br>//<br>0                            | AOR20220001583C202600302 |
| 580 | D-WP(C)/46254/2026  | STATE OF ODISHA<br>TUKUNA PRADHAN<br>VS                                        | Kananbala Roychoudhury<br>VS     | //<br>//<br>0                            | AOR20220001523C202600125 |
| 581 | D-WP(C)/46255/2026  | STTE OF ODISHA<br>CARE CITY HOSPITAL<br>VS                                     | Kananbala Roychoudhury<br>VS     | //<br>//<br>0                            | AOR20220001523C202600124 |
| 582 | D-WP(C)/46256/2026  | STATE OF ODISHA<br>SANTOSH KUMAR RAULA<br>VS                                   | Kananbala Roychoudhury<br>VS     | //<br>//<br>0                            | AOR20220001523C202600126 |
| 583 | D-WP(C)/46257/2026  | STATE OF ODISHA<br>KRUSHNA DURGA<br>VS                                         | Amit Kumar Saa<br>VS             | //<br>//<br>0                            | AOR20220001583C202600303 |
| 584 | D-WP(C)/46258/2026  | STATE OF ODISHA<br>SHANKAR PRASAD KASHYAP<br>VS                                | Amit Kumar Saa<br>VS             | //<br>//<br>0                            | AOR20220001583C202600305 |
| 585 | D-WP(C)/46259/2026  | STATE OF ODISHA<br>JIDIEL GAMANGO<br>VS                                        | Amit Kumar Saa<br>VS             | //<br>//<br>0                            | AOR20220001583C202600304 |
| 586 | D-WP(C)/46260/2026  | STATE OF ODISHA<br>SANKAR PADHI<br>VS                                          | GOURAV KUMAR ROY CHOUDHURY<br>VS | //<br>//<br>0                            | AOD20220003611C202600062 |
| 587 | D-ABLAPL/29684/2026 | THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS<br>SK ABDUL MAMTAJ HOSEN<br>VS | BANSHIDHAR SATAPATHY<br>VS       | //<br>//0<br>0                           |                          |
| 588 | D-ABLAPL/29687/2026 | STATE OF ODISHA<br>SUBASH SAHU<br>VS                                           | ASUTOSH TRIPATHY<br>VS           | //<br>JARAPADA /104 /2020<br>0           | AOR20220001648C202600071 |
| 589 | D-ABLAPL/29688/2026 | STATE OF ODISHA<br>CHINTU MALIK@JOTI PRAKASH MALIK<br>VS                       | RAJENDRA NARAYAN ROUT<br>VS      | //<br>BARI RAMCHANDRAPUR /355 /2026<br>0 | AOR20220001558C202600191 |
|     |                     | STATE OF ODISHA                                                                |                                  | //                                       |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                                   | COUNSEL OF PETNR./APPEL     | PS/ LOWER COURT CASE                      | E-Filing No              |
|-----|---------------------|--------------------------------------------------------|-----------------------------|-------------------------------------------|--------------------------|
| 590 | D-ABLAPL/29690/2026 | BABULU MALIK@JOHN JYOTI MALIK<br>VS<br>STATE OF ODISHA | RAJENDRA NARAYAN ROUT<br>VS | BARI RAMCHANDRAPUR /355 /2026<br>()<br>// | AOR20220001558C202600192 |
| 591 | D-ABLAPL/29691/2026 | RADHA BARIK@RADHAMANI BARIK<br>VS<br>STATE OF ODISHA   | RAJENDRA NARAYAN ROUT<br>VS | BRAHMAGIRI /435 /2026<br>()<br>//         | AOR20220001558C202600194 |
| 592 | D-ABLAPL/29692/2026 | MOHD@MOHAMMED AFROZ<br>VS<br>STATE OF ODISHA           | BHARAT JALLI<br>VS          | SUNDARGARH SADAR /481 /2026<br>()<br>//   | AOD20240000581C202600101 |
| 593 | D-ABLAPL/29693/2026 | MAMULI BEHERA<br>VS<br>STATE OF ODISHA                 | ASUTOSH TRIPATHY<br>VS      | JARAPADA /455 /2026<br>()<br>//           | AOR20220001648C202600072 |
| 594 | D-ABLAPL/29694/2026 | ADITYA KUMAR LENKA<br>VS<br>STATE OF ODISHA            | RAJESH KUMAR SAHOO<br>VS    | NAYAGARH /234 /2026<br>()<br>//           | AOR20220004216C202600007 |
| 595 | D-ABLAPL/29697/2026 | SABIR @ SAHEJAD KADRI<br>VS<br>STATE OF ODISHA         | PRASANT KUMAR BARIK<br>VS   | BHANDARIPOKHARI /445 /2026<br>()<br>//    |                          |
| 596 | D-ABLAPL/29698/2026 | SK. SIDIK<br>VS<br>STATE OF ODISHA                     | PRASANT KUMAR BARIK<br>VS   | BHANDARIPOKHARI /445 /2026<br>()<br>//    |                          |
| 597 | D-ABLAPL/29699/2026 | SK ABUBAKAR<br>VS<br>STATE OF ODISHA                   | PRASANT KUMAR BARIK<br>VS   | BHANDARIPOKHARI /445 /2026<br>()<br>//    |                          |
| 598 | D-ABLAPL/29703/2026 | SADAB KHAN<br>VS<br>STATE OF ODISHA                    | PRASANT KUMAR BARIK<br>VS   | BHANDARIPOKHARI /445 /2026<br>()<br>//    |                          |
| 599 | D-ABLAPL/29708/2026 | DEBANANDA BARIK<br>VS<br>STATE OF ODISHA               | PRIYA RANJAN SINGH<br>VS    | BOLANI /70 /2025<br>()<br>//              |                          |
| 600 | D-ABLAPL/29709/2026 | PUSHPA KUMARI<br>VS<br>STATE OF ODISHA                 | LAXMIKANTA BEHERA<br>VS     | BADAGODA P.S. /485 /2026<br>()<br>//      |                          |
| 601 | D-ABLAPL/29710/2026 | SK. KHALIL @ BUNA MIAN                                 | ARIJEET MISHRA              | KENDRAPARA SADAR /540 /2025               |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL       | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE       | E-Filing No |
|-----|---------------------|----------------------------|-------------------------|----------------------------|-------------|
|     |                     | VS                         | VS                      | ()                         |             |
|     |                     | STATE OF ODISHA            |                         | //                         |             |
| 602 | D-ABLAPL/29712/2026 | JAYANTI BEHERA             | PRIYA RANJAN SINGH      | DHENKANAL TOWN /540 /2026  |             |
|     |                     | VS                         | VS                      | ()                         |             |
|     |                     | STATE OF ODISHA            |                         | //                         |             |
| 603 | D-ABLAPL/29721/2026 | G. KIRAN @ GEMBALI KIRAN   | DIGAMBAR SETHI          | NARAYANPATNA /70 /2026     |             |
|     |                     | VS                         | VS                      | ()                         |             |
|     |                     | STATE OF ODISHA            |                         | //                         |             |
| 604 | D-ABLAPL/29722/2026 | RAJA BHOI @ TARAKANTA BHOI | AKSHAYA KUMAR SUBUDHI   | BALIPATNA /424 /2026       |             |
|     |                     | VS                         | VS                      | ()                         |             |
|     |                     | STATE OF ODISHA            |                         | //                         |             |
| 605 | D-ABLAPL/29723/2026 | G. KIRAN @ GEMBALI KIRAN   | DIGAMBAR SETHI          | NARAYANPATNA /71 /2026     |             |
|     |                     | VS                         | VS                      | ()                         |             |
|     |                     | STATE OF ODISHA            |                         | //                         |             |
| 606 | D-ABLAPL/29728/2026 | BIREN BARAL                | NIRAJ KUMAR SETHI       | DHENKANAL SADAR /798 /2026 |             |
|     |                     | VS                         | VS                      | ()                         |             |
|     |                     | STATE OF ODISHA            |                         | //                         |             |
| 607 | D-ABLAPL/29735/2026 | ANANTA BEHERA              | PRIYA RANJAN SINGH      | DHENKANAL TOWN /683 /2026  |             |
|     |                     | VS                         | VS                      | ()                         |             |
|     |                     | STATE OF ODISHA            |                         | //                         |             |
| 608 | D-ABLAPL/29746/2026 | ALOK MALIK                 | ASIT KUMAR JENA         | BALICHANDRAPUR /347 /2026  |             |
|     |                     | VS                         | VS                      | ()                         |             |
|     |                     | STATE OF ODISHA            |                         | //                         |             |
| 609 | D-ABLAPL/29747/2026 | MOTI HUSSAIN @ BABULU      | ASIT KUMAR JENA         | BADACHANA /463 /2025       |             |
|     |                     | VS                         | VS                      | ()                         |             |
|     |                     | STATE OF ODISHA            |                         | //                         |             |
| 610 | D-ABLAPL/29751/2026 | TAPAS RANJAN MAHANTA       | SOUMYA RANJAN PATI      | / /0                       |             |
|     |                     | VS                         | VS                      | ()                         |             |
|     |                     | STATE OF ODISHA            |                         | //                         |             |
| 611 | D-ABLAPL/29753/2026 | ASHTAMI @ ASTAMI BARIHA    | KIRAN KUMAR PATEL       | AGALPUR /122 /2026         |             |
|     |                     | VS                         | VS                      | ()                         |             |
|     |                     | STATE OF ODISHA            |                         | //                         |             |
| 612 | D-ABLAPL/29755/2026 | RAJESH KUMAR MOHANTA       | ANIRUDHA DAS            | / /0                       |             |
|     |                     | VS                         | VS                      | ()                         |             |

**ORISSA HIGH COURT**  
**FILING REPORT AS ON :28/09/2026**

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                                              | COUNSEL OF PETNR./APPEL     | PS/ LOWER COURT CASE                           | E-Filing No              |
|-----|---------------------|-------------------------------------------------------------------|-----------------------------|------------------------------------------------|--------------------------|
| 613 | D-ABLAPL/29758/2026 | STATE OF ODISHA<br>BABULA PATRA<br>VS                             | PANCHANAN PANIGRAHI<br>VS   | //<br>KAMAKHYANAGAR /527 /2026<br>()           | AOD20250000009C202600117 |
| 614 | D-ABLAPL/29760/2026 | STATE OF ODISHA<br>SK. IBRAHIM @ SHAIKH IBRAHIM<br>VS             | SATYABRATA DASH<br>VS       | //<br>CHANDAKA P.S. /447 /2026<br>()           |                          |
| 615 | D-ABLAPL/29761/2026 | STATE OF ODISHA<br>SUBASINI PANDA<br>VS                           | NIRMAL RANJAN ROUTRAY<br>VS | //<br>BALASORE SADAR /279 /2026<br>()          | AOD20240000714C202600030 |
| 616 | D-ABLAPL/29764/2026 | STATE OF ODISHA<br>SHASANKA SHEKHAR NAYAK @ SHASHANKA NAYAK<br>VS | SATYABRATA DASH<br>VS       | //<br>BHARATPUR PS /741 /2026<br>()            |                          |
| 617 | D-ABLAPL/29767/2026 | STATE OF ODISHA<br>YUBARAJ RANA<br>VS                             | ANKANN PANDA<br>VS          | //<br>JEYPORE TOWN /103 /2023<br>()            | AOD20240000916C202600016 |
| 618 | D-ABLAPL/29772/2026 | STATE OF ODISHA<br>SK. RAFIK @ SK. RAFFIK<br>VS                   | MOHAMMED RIAZ<br>VS         | //<br>HINDOL /143 /2026<br>()                  |                          |
| 619 | D-ABLAPL/29774/2026 | STATE OF ODISHA<br>RASID KHALIPA<br>VS                            | APARESH BHOI<br>VS          | //<br>MARINE PS AT BALARAMGADI /45 /2026<br>() | AOR20220001814C202600025 |
| 620 | D-ABLAPL/29776/2026 | STATE OF ODISHA<br>BIRENDRA PADHAN@BIREN PADHAN<br>VS             | SOUBHAGYA SWAIN<br>VS       | //<br>BOLANGIR SADAR /341 /2026<br>()          | AOR20220001296C202600136 |
| 621 | D-ABLAPL/29778/2026 | STATE OF ODISHA<br>KULIA @ RABINDRA NAYAK<br>VS                   | PRAKASH CHANDRA DASH<br>VS  | //<br>MAHAKALPARA /240 /2026<br>()             |                          |
| 622 | D-ABLAPL/29780/2026 | STATE OF ODISHA<br>SK. ABAS<br>VS                                 | PRAKASH CHANDRA DASH<br>VS  | //<br>KENDRAPARA /259 /2026<br>()              |                          |
| 623 | D-ABLAPL/29785/2026 | STATE OF ODISHA<br>BALARAM PRASAD SUBUDHI<br>VS                   | SANJAY KUMAR PRADHAN<br>VS  | //<br>DIGAPAHANDI /358 /2025<br>()             |                          |
|     |                     | STATE OF ODISHA                                                   |                             | //                                             |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                                  | COUNSEL OF PETNR./APPEL        | PS/ LOWER COURT CASE                         | E-Filing No                      |
|-----|---------------------|-------------------------------------------------------|--------------------------------|----------------------------------------------|----------------------------------|
| 624 | D-ABLAPL/29796/2026 | NARAYAN PARIDA<br>VS<br>STATE OF ODISHA               | DALIRANI BEHURAY<br>VS         | ANANTPUR /138 /2026<br>()<br>//              | AOR20220001648C202600073         |
| 625 | D-ABLAPL/29799/2026 | CHANDRAMANI SAHOO<br>VS<br>STATE OF ODISHA            | ASUTOSH TRIPATHY<br>VS         | //<br>()<br>//                               |                                  |
| 626 | D-ABLAPL/29800/2026 | LAXMI KANTA SINGH<br>VS<br>STATE OF ODISHA            | SURYAKANTA DWIBEDI<br>VS       | BETNOTI /338 /2026<br>()<br>//               |                                  |
| 627 | D-ABLAPL/29807/2026 | FATURAM MARNDI @ FATU MARNDI<br>VS<br>STATE OF ODISHA | SURYAKANTA DWIBEDI<br>VS       | BANGRIPOSI /234 /2025<br>()<br>//            | AOR20260000436C202600004         |
| 628 | D-ABLAPL/29809/2026 | NRUSINGH SETHI@JOGENDRA<br>VS<br>STATE OF ODISHA      | BIBHUTI BHUSAN CHOUDHURY<br>VS | KONARK /275 /2026<br>()<br>//                |                                  |
| 629 | D-ABLAPL/29810/2026 | MANAS RANJAN SAHOO @ CHINTU<br>VS<br>STATE OF ODISHA  | BHUBANESWAR DASH<br>VS         | KRUSHANANDAPUR /87 /2026<br>()<br>//         |                                  |
| 630 | D-ABLAPL/29824/2026 | BALIA MUKHI<br>VS<br>STATE OF ODISHA                  | SURYAKANTA DWIBEDI<br>VS       | BALLIGUDA /211 /2026<br>()<br>//             | MAHILA P.S. BUXIBAZAR /137 /2026 |
| 631 | D-ABLAPL/29826/2026 | AMIYA BALLAV BEHERA<br>VS<br>STATE OF ODISHA          | AMIT SUJAT BISWAL<br>VS        | MAHILA P.S. BUXIBAZAR /137 /2026<br>()<br>// |                                  |
| 632 | D-ABLAPL/29828/2026 | SIDDHANT SWAROOP BEHERA<br>VS<br>STATE OF ODISHA      | AMIT SUJAT BISWAL<br>VS        | MAHILA P.S. BUXIBAZAR /137 /2026<br>()<br>// |                                  |
| 633 | D-ABLAPL/29829/2026 | SANUP KETAN BEHERA<br>VS<br>STATE OF ODISHA           | AMIT SUJAT BISWAL<br>VS        | MAHILA P.S. BUXIBAZAR /137 /2026<br>()<br>// | PHULBANI TOWN /135 /2024         |
| 634 | D-ABLAPL/29830/2026 | ABHINASH NAYAK<br>VS<br>STATE OF ODISHA               | JAGANNATH BHUYAN<br>VS         | PHULBANI TOWN /135 /2024<br>()<br>//         |                                  |
| 635 | D-ABLAPL/29831/2026 | SARMISTHA SUBHADARSANI                                | AMIT SUJAT BISWAL              | MAHILA P.S. BUXIBAZAR /137 /2026             |                                  |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                                         | COUNSEL OF PETNR./APPEL    | PS/ LOWER COURT CASE                     | E-Filing No              |
|-----|---------------------|--------------------------------------------------------------|----------------------------|------------------------------------------|--------------------------|
| 636 | D-ABLAPL/29833/2026 | VS<br>STATE OF ODISHA<br>PRAMOD KUMAR GURU                   | VS<br>KULDEEP MOHANTY      | ()<br>//<br>ITAMATI /211 /2026           | AOD20240000012C202600296 |
| 637 | D-ABLAPL/29837/2026 | VS<br>STATE OF ODISHA<br>SANJAY KUMAR DAS                    | VS<br>RAKESH KUMAR ROUTRAY | ()<br>//<br>/ /0                         |                          |
| 638 | D-ABLAPL/29838/2026 | VS<br>STATE OF ODISHA<br>AKASH DAS                           | VS<br>SUSAMA PRADHAN       | ()<br>//<br>TALCHER TOWN /1050 /2026     |                          |
| 639 | D-ABLAPL/29840/2026 | VS<br>STATE OF ODISHA<br>NAROTTAM PRADHAN @ NAROTAMA PRADHAN | VS<br>SULOCHANA PATRO      | ()<br>//<br>CHAMAKHANDI /268 /2026       |                          |
| 640 | D-ABLAPL/29847/2026 | VS<br>STATE OF ODISHA<br>RITA NAIK                           | VS<br>MOHENDRA DALAI       | ()<br>//<br>BADAMBADI /434 /2026         |                          |
| 641 | D-ABLAPL/29852/2026 | VS<br>STATE OF ODISHA<br>KASTURI SAGAR                       | VS<br>JNYANANANDA PANDA    | ()<br>//<br>BHAWANIPATNA TOWN /355 /2024 |                          |
| 642 | D-ABLAPL/29856/2026 | VS<br>STATE OF ODISHA<br>KRISHNA PRADHAN                     | VS<br>BITAS KUMAR SWAIN    | ()<br>//<br>KUMBHARAPARA /414 /2026      |                          |
| 643 | D-ABLAPL/29858/2026 | VS<br>STATE OF ODISHA<br>JAGADISH KHIL @ JAGDISH KHILA       | VS<br>SIDHARTHA MISHRA     | ()<br>//<br>CHITRAKONDA /209 /2026       |                          |
| 644 | D-ABLAPL/29861/2026 | VS<br>STATE OF ODISHA<br>DAYANANDA PARHI                     | VS<br>MANAS KUMAR CHAND    | ()<br>//<br>SAHID NAGAR P.S. /496 /2026  |                          |
| 645 | D-ABLAPL/29864/2026 | VS<br>STATE OF ODISHA<br>KALIA NANDA                         | VS<br>LAXMAN PRADHAN       | ()<br>//<br>TARBHA /224 /2023            |                          |
| 646 | D-ABLAPL/29866/2026 | VS<br>STATE OF ODISHA<br>PABITRA SAHU                        | VS<br>MANAS KUMAR CHAND    | ()<br>//<br>KESINGA /310 /2024           |                          |
|     |                     | VS                                                           | VS                         | ()                                       |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                                             | COUNSEL OF PETNR./APPEL        | PS/ LOWER COURT CASE                      | E-Filing No              |
|-----|---------------------|------------------------------------------------------------------|--------------------------------|-------------------------------------------|--------------------------|
| 647 | D-ABLAPL/29867/2026 | STATE OF ODISHA<br>SAKTI SWARUP MISHRA<br>VS                     | LINGARAJ SARANGI<br>VS         | //<br>PAHALA /412 /2026<br>()             |                          |
| 648 | D-ABLAPL/29868/2026 | STATE OF ODISHA<br>BICHIMALA PANIGRAHI<br>VS                     | LINGARAJ SARANGI<br>VS         | //<br>PAHALA /412 /2026<br>()             |                          |
| 649 | D-ABLAPL/29874/2026 | STATE OF ODISHA<br>SK. JAFAR HOSSEN @ MD. JAFAR<br>VS            | SANDEEP RAJ PANDA<br>VS        | //<br>HARICHANDANPUR /233 /2026<br>()     |                          |
| 650 | D-ABLAPL/29880/2026 | STATE OF ODISHA<br>KALIA @ KABI NARAYAN BISWAL<br>VS             | MANAS KUMAR CHAND<br>VS        | //<br>JATNI P.S. /506 /2026<br>()         |                          |
| 651 | D-ABLAPL/29881/2026 | STATE OF ODISHA<br>BASUDEV SA<br>VS                              | AMLAN SHAKTI PAUL<br>VS        | //<br>BALIANTA P.S. /382 /2026<br>()      |                          |
| 652 | D-ABLAPL/29888/2026 | STATE OF ODISHA<br>DILLIP KUMAR<br>VS                            | SASMITA NANDA<br>VS            | //<br>BARBIL /376 /2026<br>()             |                          |
| 653 | D-ABLAPL/29894/2026 | STATE OF ODISHA<br>DILLIP KUMAR<br>VS                            | SASMITA NANDA<br>VS            | //<br>BARBIL /375 /2026<br>()             |                          |
| 654 | D-ABLAPL/29898/2026 | STATE OF ODISHA<br>SATYA RANJAN ROUT<br>VS                       | ASHOK KUMAR JENA<br>VS         | //<br>MANGALA BAG /366 /2026<br>()        |                          |
| 655 | D-ABLAPL/29899/2026 | STATE OF ODISHA<br>BOBY NAIK<br>VS                               | SUBHRANSU BHUSAN MOHANTY<br>VS | //<br>MARKAT NAGAR /256 /2026<br>()       |                          |
| 656 | D-ABLAPL/29900/2026 | STATE OF ODISHA<br>PRATAP KUMAR BISOYI<br>VS                     | LAMBODOR ACHARI<br>VS          | //<br>BELLAGUNTHA /485 /2026<br>()        | AOR20220001311C202600132 |
| 657 | D-ABLAPL/29901/2026 | STATE OF ODISHA<br>PADMINI BEHERA<br>VS<br>STATE OF ODISHA(VIG.) | AMIT KUMAR SAA<br>VS           | //<br>SAMBALPUR VIGILANCE /17 /2026<br>() | AOR20220001583C202600296 |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                                          | COUNSEL OF PETNR./APPEL   | PS/ LOWER COURT CASE                   | E-Filing No              |
|-----|---------------------|---------------------------------------------------------------|---------------------------|----------------------------------------|--------------------------|
| 658 | D-ABLAPL/29918/2026 | EMMANUEL BAGHA @ IMAN BAGHA<br>VS<br>STATE OF ODISHA          | KARUNAKAR GAYA<br>VS      | NIMAPADA /107 /2026<br>()<br>//        |                          |
| 659 | D-ABLAPL/29919/2026 | PRATAP SAMAL<br>VS<br>STATE OF ODISHA                         | SIDDHARTH SAHU<br>VS      | BHANDARIPOKHARI /459 /2026<br>()<br>// |                          |
| 660 | D-ABLAPL/29921/2026 | MAHENDRA BAGHA @ MAHENDRA KUMAR BAGH<br>VS<br>STATE OF ODISHA | KARUNAKAR GAYA<br>VS      | NIMAPADA /107 /2026<br>()<br>//        |                          |
| 661 | D-ABLAPL/29922/2026 | RAKESH DHALA @ RAKESH KUMAR DHAL<br>VS<br>STATE OF ODISHA     | SIDDHARTH SAHU<br>VS      | BHANDARIPOKHARI /459 /2026<br>()<br>// |                          |
| 662 | D-ABLAPL/29925/2026 | BISHAL ROUT<br>VS<br>STATE OF ODISHA                          | DINESH RAY<br>VS          | BALIMI /234 /2026<br>()<br>//          |                          |
| 663 | D-ABLAPL/29930/2026 | SANJU@SANJAY BEHERA<br>VS<br>STATE OF ODISHA                  | JAYADEBA BEHERA<br>VS     | KHANDAPARA /205 /2023<br>()<br>//      | AOD20240000366C202600149 |
| 664 | D-ABLAPL/29932/2026 | PRASANTA NAYAK<br>VS<br>STATE OF ODISHA                       | LAMBODOR ACHARI<br>VS     | BELLAGUNTHA /485 /2026<br>()<br>//     | AOR20220001311C202600134 |
| 665 | D-ABLAPL/29933/2026 | SWETA SALONI MOHANTY<br>VS<br>STATE OF ODISHA                 | DINESH RAY<br>VS          | PAHALA /383 /2026<br>()<br>//          |                          |
| 666 | D-ABLAPL/29939/2026 | NARMADA BALIARSINGH<br>VS<br>STATE OF ODISHA                  | AMLAN SHAKTI PAUL<br>VS   | BAGHAMARI /324 /2026<br>()<br>//       |                          |
| 667 | D-ABLAPL/29943/2026 | MONICA DEO<br>VS<br>STATE OF ODISHA                           | SIMRAN CHOUDHURY<br>VS    | / /0<br>()<br>//                       |                          |
| 668 | D-ABLAPL/29944/2026 | BINOD BIHARI SAHOO<br>VS<br>STATE OF ODISHA                   | ASHOK KUMAR SARANGI<br>VS | KOIDA /209 /2026<br>()<br>//           |                          |
| 669 | D-ABLAPL/29951/2026 | SANJAY KUMAR SAHOO                                            | KARUNAKAR NAYAK           | MARINE PST TALCHUA /195 /2026          |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                 | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE             | E-Filing No |
|-----|---------------------|--------------------------------------|-------------------------|----------------------------------|-------------|
|     |                     | VS                                   | VS                      | ()                               |             |
|     |                     | STATE OF ODISHA                      |                         | //                               |             |
| 670 | D-ABLAPL/29952/2026 | ABHIMANYU BEHERA                     | ASHOK KUMAR SARANGI     | KOIDA /209 /2026                 |             |
|     |                     | VS                                   | VS                      | ()                               |             |
|     |                     | STATE OF ODISHA                      |                         | //                               |             |
| 671 | D-ABLAPL/29954/2026 | PRASANTA MENDULI                     | ASUTOSH MOHNATY         | KHARABEL NAGAR P.S. /580 /2026   |             |
|     |                     | VS                                   | VS                      | ()                               |             |
|     |                     | STATE OF ODISHA                      |                         | //                               |             |
| 672 | D-ABLAPL/29955/2026 | RAJESH DAS @ RAJESH KUMAR DAS        | GOURAV DASH             | PATTAMUNDAI MODEL /376 /2026     |             |
|     |                     | VS                                   | VS                      | ()                               |             |
|     |                     | STATE OF ODISHA                      |                         | //                               |             |
| 673 | D-ABLAPL/29957/2026 | SK. ABDUL RAHEMAN @ SK REHEMAN       | JYOTIRMAYA SAHOO        | KHURDA MODEL /584 /2026          |             |
|     |                     | VS                                   | VS                      | ()                               |             |
|     |                     | STATE OF ODISHA                      |                         | //                               |             |
| 674 | D-ABLAPL/29959/2026 | NITISH KUMAR SWAIN                   | JYOTIRMAYA SAHOO        | MAHILA P.S. BUXIBAZAR /136 /2026 |             |
|     |                     | VS                                   | VS                      | ()                               |             |
|     |                     | STATE OF ODISHA                      |                         | //                               |             |
| 675 | D-ABLAPL/29962/2026 | NISHIKANTA MOHANTY                   | PRAVASH CHANDRA JENA    | KAMARDA /201 /2026               |             |
|     |                     | VS                                   | VS                      | ()                               |             |
|     |                     | STATE OF ODISHA                      |                         | //                               |             |
| 676 | D-ABLAPL/29968/2026 | JABAR KHAN @ RAJU KHAN               | JNYANANANDA PANDA       | KANPUR /152 /2026                |             |
|     |                     | VS                                   | VS                      | ()                               |             |
|     |                     | STATE OF ODISHA                      |                         | //                               |             |
| 677 | D-ABLAPL/29969/2026 | BASANTA SAMAL                        | NIRANJAN LENKA          | BALIMI /239 /2026                |             |
|     |                     | VS                                   | VS                      | ()                               |             |
|     |                     | STATE OF ODISHA                      |                         | //                               |             |
| 678 | D-ABLAPL/29970/2026 | ASISH GIRI @ MADHUSUDAN GIRI         | PRAVASH CHANDRA JENA    | JALESWAR /535 /2026              |             |
|     |                     | VS                                   | VS                      | ()                               |             |
|     |                     | STATE OF ODISHA                      |                         | //                               |             |
| 679 | D-ABLAPL/29971/2026 | SACHIN KUMAR PRADHAN @ BICKI PRADHAN | SULOCHANA PATRO         | CHAMAKHANDI /268 /2026           |             |
|     |                     | VS                                   | VS                      | ()                               |             |
|     |                     | STATE OF ODISHA                      |                         | //                               |             |
| 680 | D-ABLAPL/29975/2026 | MANORANJAN BEHERA                    | SULOCHANA PATRO         | CHAMAKHANDI /268 /2026           |             |
|     |                     | VS                                   | VS                      | ()                               |             |

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                                            | COUNSEL OF PETNR./APPEL     | PS/ LOWER COURT CASE              | E-Filing No              |
|-----|---------------------|-----------------------------------------------------------------|-----------------------------|-----------------------------------|--------------------------|
| 681 | D-ABLAPL/29980/2026 | STATE OF ODISHA<br>MURALIDHAR BEHERA @ MURALI<br>VS             | PRAVASH CHANDRA JENA<br>VS  | //<br>FATEGARH /325 /2026<br>()   |                          |
| 682 | D-ABLAPL/29981/2026 | STATE OF ODISHA<br>AMAN KHARA ALIAS ANOM KHORA<br>VS            | Manoranjan Padhy<br>VS      | //<br>//<br>()                    | AOD20220003086C202600103 |
| 683 | D-ABLAPL/29982/2026 | STATE OF ODISHA<br>LILIMA RUTUPARNA PARIDA<br>VS                | AMLAN SHAKTI PAUL<br>VS     | //<br>JATNI P.S. /471 /2026<br>() |                          |
| 684 | D-ABLAPL/29983/2026 | STATE OF ODISHA<br>ALOK SAMAL<br>VS                             | RABINDRA NATH PANDA<br>VS   | //<br>BARANGA /450 /2026<br>()    |                          |
| 685 | D-ABLAPL/29984/2026 | STATE OF ODISHA<br>KAFAIL MARUF<br>VS                           | Rakesh Kumar Das<br>VS      | //<br>//<br>()                    | AOR20220001298C202600060 |
| 686 | D-ABLAPL/29985/2026 | STATE OF ODISHA<br>GANESH HARIJAN<br>VS                         | Manoranjan Padhy<br>VS      | //<br>//<br>()                    | AOD20220003086C202600102 |
| 687 | D-ABLAPL/29986/2026 | STATE OF ODISHA<br>BALABHADRA KHARA<br>VS                       | Theeda Gopinath Murty<br>VS | //<br>//<br>()                    | AOR20220002995C202600101 |
| 688 | D-ABLAPL/29994/2026 | The State of Odisha<br>CHINMAY KUMAR PAUL<br>VS                 | KULDEEP MOHANTY<br>VS       | //<br>//<br>()                    | AOD20240000012C202600297 |
| 689 | D-ABLAPL/29995/2026 | STATE OF ODISHA<br>SAMBIT KUMAR DASH<br>VS                      | HAREKRUSHNA DASH<br>VS      | //<br>//<br>()                    | AOD20240000001C202600087 |
| 690 | D-ABLAPL/29998/2026 | State Of Odisha<br>KHETRABSI @ GADADHAR @ BIDYADHAR SINGH<br>VS | DEBASIS SAHOO<br>VS         | //<br>NANDIPADA /54 /2007<br>()   |                          |
| 691 | D-ABLAPL/29999/2026 | STATE OF ODISHA<br>RAKI ALIAS ROCKY DAS<br>VS                   | SAHASRANSU SOURAV<br>VS     | //<br>//<br>()                    | AOR20220001445C202600203 |
|     |                     | STATE OF ODISHA                                                 |                             | //                                |                          |

## ORISSA HIGH COURT

### FILING REPORT AS ON :28/09/2026

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                                               | COUNSEL OF PETNR./APPEL                      | PS/ LOWER COURT CASE | E-Filing No              |
|-----|---------------------|--------------------------------------------------------------------|----------------------------------------------|----------------------|--------------------------|
| 692 | D-ABLAPL/30001/2026 | PARTHA SARATHI ALIAS PARTHASARATHEE NAYAK<br>VS<br>STATE OF ODISHA | SAHASRANSU SOURAV<br>VS<br>SAHASRANSU SOURAV | //<br>0<br>//        | AOR20220001445C202600202 |
| 693 | D-ABLAPL/30003/2026 | BABULU BAG<br>VS<br>STATE OF ODISHA                                | SAHASRANSU SOURAV<br>VS<br>SAHASRANSU SOURAV | //<br>0<br>//        | AOR20220001445C202600205 |

# ORISSA HIGH COURT

MISC CASES FILED on ://

| SL.<br>NO. | FILING NO<br>CASE NO | NAME OF PETNR./APPEL<br>NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL<br>COUNSEL FOR O.P. PETNR./APPEL | E-FILING NO<br>IA NO |
|------------|----------------------|--------------------------------------------|-----------------------------------------------------------|----------------------|
|------------|----------------------|--------------------------------------------|-----------------------------------------------------------|----------------------|